

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW

INDEX SHEET

CAUSE TITLE O.A. 174 OF 1986

NAME OF THE PARTIES Shanti Prasad Applicant

Versus

Union of India Respondent

Part A.

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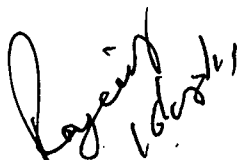
CERTIFICATE

Certified that no further action is required to be taken and that the case is fit for consignment to the record room (decided)

Dated

File B.C. destroyed on 09-5-82

Counter Signed.....



Section Officer/In charge


Signature of the
Dealing Assistant

CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH,

23-A, Thornhill Road, Allahabad-211001

Registration No.

174 of 1986

(M)

APPLICANT (s)

Shankar Prasad

RESPONDENT (s)

G. M. Northern Railway

Particulars to be examined

Endorsement as to result of Examination

1. Is the appeal competent?
2. (a) Is the application in the prescribed form?
(b) Is the application in paper book form?
(c) Have six complete sets of the application been filed?
3. (a) Is the appeal in time?
(b) If not, by how many days it is beyond time?
(c) Has sufficient case for not making the application in time, been filed?
4. Has the document of authorisation/Vakalat-nama been filed?
5. Is the application accompanied by B. D./Postal-Order for Rs. 50/-
6. Has the certified copy/copies of the order (s) against which the application is made been filed?
7. (a) Have the copies of the documents/relied upon by the applicant and mentioned in the application, been filed?

yes

yes

yes

yes

yes

yes

yes

There is no such order.

The applicant has been superseded by his juniors and therefore he has filed this application

yes

- (b) Have the documents referred to in (a) above duly attested by a Gazetted Officer and numbered accordingly?

Attested by the Advocate

Order Sheet

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH ALLAHABAD

No. 174 of 1986.

Shanti Prasad vs General Manager, NBRly

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
23/4/86	Hon. S. Zaher Hasan VC Hon. D.S. Misra, Member. Petitioner wants time Time prayed for is allowed. Put up on 28th May. 86 for admission. h c Vice chairman - Member <u>23.4.86</u> Hon. D.S. Misra - Member (A) Hon. G.S. Sharma - Member (J) None has appeared for the applicant. Put up on 18.7.86 for admission. h c	be

Member (A) 28.5.86 Member (J)

In Md. Gyan for Petitioner

Order Sheet

(A4)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH ALLAHABAD

Reg. No. 174 of 1986

Shanti Prasad vs. G. M. W. Rly. & Co.

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
18-7-86	Hon. S. Z. Hasan, V.C., J.M. Hon. A. Jaisankar, A.M. Issue notice to the respondents to show cause as to why this application be not admitted fixing 19-8-86. CR. Notices were issued to the respondents fixing 19.8.86 to show cause under the registered MD cover. Notice of Respondent No. 4. has been received back with the postal moment that address was not available repeatedly. No reply on behalf of other respondents has been filed so far. Submitted for admission. Amrph-ho 16/8	Order issued Amrph 29/7

Order Sheet

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH ALLAHABAD

No. 174 of 1986

VS.

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
7/11/86	OR Notices fixing 10.11.86 for final hearing have been issued to the respondents under registered cover. Whether notice was acknowledged and has so far been received back in the office. Respondents have not filed any reply so far. Counsel for applicant has moved an application for impleadment of some more names as respondents. Case is submitted for final hearing as directed by court. Off 7/11 10-11-86 Hon. S. Zaher Hasan V.C. Hon. Ajay John, A.M. Mohd. Ilyas for the applicant En. A.K. Gaur for the respondents. Because the person sought to be impleaded will be affected by final order so the amendment prayed is allowed. Issue notice to the newly added respondents who can file counter affidavit within a month. Rejoinder can be filed within fifteen days thereafter. Put up on 30-12-86 for final hearing.	Notices issued newly added respondent v 7-13/3 on 14 AM 14/11

V.C.

A.M.

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD

30

NO.

174

OF 198

VS.

SL NO of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
10.20)		Lawyer as on 4th. Adjourned to 24.3.57	OK Counsel for respondents has filed his reply duly served on the opposite party on 22.1.57. No rejoinder has so far been filed by the resp app. Report sent for. Submitted for hearing.
24.3.57		No sitting. Adjourned to 23.4.57	
23.4.57		No sitting. Adjourned to 25.5.57	
25.5.57		No sitting. Adjourned to 16/7/57	
16.7.57		No sitting. Adjourned to 11.8.57	
11/8/57		DR As the cases of Shri AK Gaur are adjourned, list this case on 23/9/57 as requested by Counsel for applicant. by order DR(J)	

8-1-88

11
From S. Zaher Hassan, VC
From Ajay John, Bng.

The applicant in person is present.
The applicant states that his
counsel is out. The counsel
for respondents states that
the applicant is summoning
certain documents which are
not available. Put up
on ~~16.2.88~~ 16.2.88.

Am.

VC.

Man

16.2.88

Deputy Registrar J.

Counsel for both the parties
are present. Case is ready for
hearing and be listed before court
on 18.3.88.

Required documents summoned
by court may be put up on
that date.

Dr

D.R.S.

12.3.88
16/2

18.3.88. No sitting Adj to 18.5.88

19.5.88 No sitting adj to 2.8.88
for final hearing.

B

13

74/06

(AD)

20.9.08 No sitting. On the request of the parties the case is adjourned to 25.11.08 for hearing.

25/11/08

Hon. D.S. Mishra - Am.
Hon. G.S. Sharma - Jm

On the request of learned counsel for the applicant, the case is adjourned to 23/1/09 (23-1-09) for hearing.

Jm

Am

Am

Am

23-1-09.

Hon. D.S. Mishra, Am.
Hon. G.S. Sharma, Jm.

Shri A.K. Gaur for the respondents is present. A request has been received on behalf of the applicant that the case be adjourned. On the last occasion also this case was adjourned on the request of the counsel for the applicant. ^{otherwise} This case is ripe for hearing. Dis + this case for final hearing on 23-2-09. No further time is being given to the learned counsel of applicant.

Am

Am

Jm

Am

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, LUCKNOW

ORDER SHEET

REGISTRATION No. 174 of 1986.

APPELLANT
APPLICANT

Shanti Prasad

VERSUS

DEFENDANT
RESPONDENT

General Manager NR2, Odh

Serial number of order and date	Brief Order, Mentioning Reference if necessary	How complied with and date of compliance
2/7/89	Hon' Mr Justice K. Nath, V.C. Hon' Mr K. J. Raman, A.M. None is present for the parties. The case is listed on <u>2-8-89</u> for hearing. <u>AM.</u> (SNG) Hon Justice K. Nath, VC. On the request of the learned counsel for the applicant, the case is adjourned to 0.9.09 for hearing.	OR Case was adj. to 0.9.09 for hearing submitted for hearing 11/8
8.9.89	Hon Justice K. Nath, V.C. Hon. K. J. Raman, A.M. On the request of the learned counsel for the applicant respondents list this case for hearing on 12.10.89 <u>AM.</u> <u>VC.</u>	OR Case was adj. to 0.9.09 for hearing submitted for hearing 11/8

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD/C.B. LUCKNOW

17
(110)

174 No. OF 1986
Shantil Pd. Vs. b.o.I

Sl.No.	Date	Office Report	Orders
		<u>15.11.92</u>	No Siding adjn 10.1.92
		<u>10.1.92</u>	No Siding adjn 24.2.92
		<u>24.2.92</u>	No Siding adjn 2.4.92
		<u>2.4.92</u>	No Siding adjn 20.5.92
		<u>20.5.92</u>	

Submitted for
hearing
SPH
1915

It encl. Mr. Justice B.C. Sinha &
Mr. A. Chatterjee AM

Pt. 1/2 Revenue
Am

12

18 AM

CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH
LUCKNOW

O.A. No. 174/86

Shanti Brasad

Applicant

versus

General Manager, Northern
Railway and others

Respondents.

Hon. Mr. Justice U.C. Srivastava, V.C.

Hon. Mr. K. Obayya, Adm. Member.

(Hon. Mr. Justice U.C. Srivastava, V.C.)

The applicant has challenged the promotion of some of the respondents on the ground that he has been superseded by his juniors in the matter of seniority and the seniority list which was made, was not published and in case promotion rules would have been followed and he would have not been discriminated, the applicant would have been promoted much earlier and would have become senior to the respondents 4 to 10.

2. The applicant was appointed as casual labour in the year 1973 (on 20.6.1973) on the Northern Railway Electrification Allahabad which was a work charged and temporary unit of the Northern Railway but later on it was decided that a large number of casual labourers working in the unit were to be transferred and absorbed in the Permanent unit of Northern Railway. 50 casual labours

including the applicant working in the Northern Railway Electrification Allahabad were screened ~~max~~ for transfer and absorption in the regular cadres of different departments of the Lucknow over the Northern Railway on 22.4.1977 and on 25.4.1977. According to him he was listed for transfer and absorption in the department of respondent No. 3 vide order dated 27.4.1977 and the name of the applicant appeared at serial No. 48. As a result of the transfer and screening and absorption the applicant who was spared from Allahabad, joined his duties under C.T.I./NR/LKO on 4.5.77, where he was posted in the capacity of unskilled Khalasi in the grade of Rs 196-232. He was entitled to promotion to the post of Semi skilled, Skilled, Highly skilled Grade II and Highly skilled Gr. I and by virtue of his seniority the applicant was due for promotion to the grades mentioned above. But the seniority list was not published and the applicant was superseded in this manner, although coming to know of the same he has been making representations after representations.

2. According to the respondents, the applicant cannot claim any seniority or promotion. It has been pointed out that by them that most of the respondents were promoted in the year 1979 or in the year 1984, but the applicant did not challenge the seniority

lu

list in the year 1979 or 1984, which according to the applicant was not known to him. The applicant was never appointed on the post of unskilled Khalasi but he was appointed as temporary status casual labour against T.L.A. because he had completed 120 days continuous service as casual labour. Vide letter dated 2.7.1977 the applicant was given temporary status. He was placed before the screening committee and after being successful a panel was formed on 6.5.80 and in this panel he was placed at serial No. 5, whereas the respondent No. 4 was appointed on 17.11.80 as casual labour under Signal Inspector Lucknow, in Lucknow Division itself. The applicant was declared surplus in the Railway Electrification, Northern Railway, Allahabad and as such he had no lien in Lucknow Division. The General Manager, Northern Railway as an act of grace considered the staff of Railway Electrification, Allahabad for absorption in other division in class IV category and due to this reason the applicant was absorbed in Lucknow Division as temporary status casual labour against T.L.A.

3. According to the applicant the respondents 4 to 10 are appointed in the Signal and Telecommunication Department which has two promotion and seniority units for Khalasis, namely ^{one} ~~one~~ for Signal and the other for Telecommunication Branches under the Signal

Inspector and Telecommunication Inspector and the casual labour shall count their seniority from the date of their posting in the regular cadre after screening and forming a panel. In case of a request for transfer from seniority and promotion unit to another the transfer shall take their seniority at the bottom below all those who were screened during February, 1978, a panel of 356 members was drawn for absorption in the regular cadre in the promotion and seniority unit of Signal Khalasis under the Signal Inspectors, whereas the applicant, as per allegation, was screened on 23.4.77 and 25.4.77 for absorption in regular cadre. It was on the basis of screening that he was absorbed ^{as} ~~in the~~ Khalasi in the unit of Telecommunication Khalasis under the Chief Telecommunication Inspector on 2.7.77 and was found medically fit. The respondents 4 to 10 were absorbed in the Seniority and Promotion Unit of Signal Khalasis under Signal Inspector sometimes after February, 1978 and thereafter they sought for request transfer from Signal to Telecommunication unit and in this manner the applicant is senior to all these persons.

4. From Annexure 10 to the application it appears that the applicant was screened in the year 1977 and the names of the respondents were interpolated in in the year 1978. No clear cut explanation has been

W

given *✓*
~~given~~ regarding this. The learned counsel for the respondents contended that the applicant should have challenged it earlier. The applicant has been making representations after representations and failing to get relief he approached this Tribunal. Notwithstanding the fact that the applicant was screened and medically examined for being absorbed at Lucknow, he was declared as surplus and notwithstanding that a decision which was taken earlier for absorbing him at Lucknow by way of grace he was sent to Lucknow as Khalasi, as such the decision is not clear. There is no dispute that the seniority list was not published. Accordingly the respondents are directed to consider this matter again taking into consideration the pleas taken by the applicant that he was screened in the year 1977 and the name of the respondents was interpolated in the year 1978, if that be so the applicant came into service earlier and he must be given due seniority and consequential promotion within a period of three months from the date of communication of this order and to consider that in the circumstances it may be said to be a case of bottom seniority ⁽³⁾ or it would be applicable to each and everyone. *No order as to costs*

[Signature]
Adm. Member.

[Signature]
Vice Chairman.

Shakeel/

Lucknow: Dated 21.5.92.

812

APPLICATION UNDER SECTION 19 OF THE ADMINISTRATIVE TRIBUNAL

ACT 1985

For Use in Tribunals Office

Date of Filing _____
Or
Date of receipt by post _____
Registration No. _____
Sig. _____
Registrar _____

In The Central Administrative Tribunal

Additional Bench, Allahabad

Between

1. Shanti Prasad s/o Sri Mangal Singh Khalasi Working
in Telephone Exchange N. Rly Charbagh, Lucknow.

... Applicant.

And

1. The General Manager , Northern Railway Baroda House
New-Delhi.
2. Divisional Railway Manager Northern Railway Hazaratganj
Lucknow.
3. Senior Divisional Signal and Telecommunication Engineer,
Northern Railway, Hazaratganj, Lucknow.
4. Sri Kamal Kishore Cable Jointer Grade-I Northern Railway
Telephone Exchange Charbagh, Lucknow.

.... Respondents.

Details of Application:

1. Particulars of the Applicant:

- | | |
|--|---|
| i) Name of the applicant- | -Shanti Prasad |
| ii) Name of Father | - Sri Mangal Singh |
| iii) Designation and office-
in which Employed: | - Khalasi Telephone Exchange
N.Rly, Charbagh, Lucknow. |
| iv) Office Address: | - Shanti Prasad Khalasi |
| v) Address for service of
all notices | Telephone Exchange N.Rly
Charbagh, Lucknow. |

contd. on 2.

1st copy

Date of filing 23/4/86

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH, ALLAHABAD

Application No. 174 of 1986.

Between

1. Shanti Prasad.Applicant.

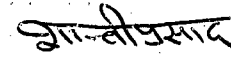
and

1. General Manager N.Rly & others. ...Respondents.

PAPER BOOK

<u>Sl.No.</u>	<u>Details.</u>	<u>Pages From-To</u>
1.	Application	1-9
2.	Details of Index.	10 (in duplicate)
3.	Annexure No.1	11-12
4.	Annexure No.2	13
5.	Annexure No.3	14
6.	Annexure No.4	15
7.	Annexure No.5	16
8.	Annexure No.6	17
9.	Annexure No.7	18
10.	Annexure No. 8	19-21
11.	Postal Order.	22
12.	Vakalat Name	23

Lucknow/
Dated: 24 April, 1986.


(Shanti Prasad)
Applicant.

2. Particulars of the Respondents:

5. D.B. Mukherjee
6. Parmeshwar
7. Prem Chand
8. Chhabilal
9. Nankoo
10. Ram Kailash
Sri T.C.M. working
in the Telephone
Exchange at Lucknow
Rly. Charbagh Lucknow
Muzil Saini
Divisional SST
Engineer

- i) Name and designation of the respondents
- ii) Office Address of the Respondents
- iii) Address for service of all Notices

- 1. The General Manager Northern Railway Baroda House New Delhi.
- 2. The Divisional Railway Manager N.Rly Hazaratganj, Lucknow.
- 3. Senior Divisional ^{SIGNAL} Engineer and Telecommunication Engineer N.Rly Hazaratganj, Lucknow.
- 4. ^{m.} Kamal Kishore Cable Jointer Gr.I Northern Railway Telephone Exchange Charbagh, Lucknow.

3. Particulars of orders against which application is made

- i) Order No.
 - ii) Date
 - iii) Passed by
 - iv) Subject in Brief
- The orders of promotion of the following employees so far in respect that the applicant has been superceeded by those who are juniors to the applicant in the matter of seniority. etc. on account of Non publication of seniority list,

Non observance of promotion rules and discrimination with the applicant as he has come on transfer from Northern Railway Electrification Allahabad by respondents No.3

Sl.No.	Name	Designation	Grade Rs.	Date of Promotion.
1.	Sri Kamal Kishore	T.C.M.III	260-400	15.5.1979
		C.J. II	330-480	25.5/1984
		CJ I	380-560	31.5.1985
2.	.. D.B. Mukherjee	TCM III	260-400	23.5.1979
3.	.. Parmeshwar	TCM III	260-400	15.5.1979
4.	.. Prem Chand	TCM III	260-400	1.3.1984
5.	.. Chhabilal	TCM III	260-400	11.10.1984
6.	.. Nankoo	TCM III	260-400	12.10.1984
7.	.. Ram Kailash	TCM III	260-400	12.10.1984

corrected as per order of the court 27/10/86
R. S. Saini
11/12/86

20/11/86

3.

4. Jurisdiction of the Tribunal:

The applicant declares that the subject matter of the orders against which he wants redressal is within the jurisdiction of the Tribunal.

5. Limitation:

The applicant further declares that application is within the limitation prescribed in Section 21 of the Administrative Tribunals Act 1985.

6. Facts of the Case:

The facts of the case are given below:-

- 1) That the applicant was appointed on the Northern Railway Electrification Allahabad on 20.6.1973 in the capacity of Casual labour and thereafter on completion of 120 days services of casual labour he attained the status of Temporary Railway Servants under the railway rules.
- 2) That aforesaid Northern Railway Electrification Allahabad, happened to be a work-charged and temporary unit of the northern Railway. As such a large number of casual labour working in this aforesaid unit were decided to be transferred for absorption in regular and permanent units of the Northern Railway.
- 3) That consequent upon aforesaid decision, fifty numbers of the casual labours including the applicant working in Northern railway electrification Allahabad were screened for transfer and absorption in the regular cadres of different departments of the Lucknow Division over the Northern Railway on 22.4.1977 and 25.4.1977.

contd. on 4.

27/4/77

4.

4) That the applicant was listed for transfer and absorption in the department of respondent No.3, vide Northern Railway Electrification Allahabad letter No. RE/NR/E/Absorption-CL/77 Lucknow dated 27.4.1977 read with APO (FC) N. Rly. Lucknow division letter No.220-E/Screening RE/77 dated 22.4.1977 and 25.4.1977 wherein the name of the applicant appear at Sn. 48. A true copy of the letter is annexure (1) of the application.

5) That as result of aforesaid screening and transfer for absorption, the applicant having been spared from Northern Railway Electrification Allahabad, reported to resume his duty on Lucknow Division of Northern Railway, on 4.5.1977 as mentioned in the Divisional Supdts. N. Rly Lucknow letter No.220-E/Screening /RE/77 dated 6.5.1977. A true copy of the letter is annexure (2) of the application.

6) That on resumption of his duties in Lucknow Division of N.Rly the applicant was posted under CTI/ NR/LKO in the capacity of un-skilled Khalasi in the grade of Rs.196-232 vide Divisional Supdts N.rly Lucknow letter No.220-E/Screening/ CL-RE/77 dated 2.7.1977. Since then the applicant is serving under the control of ~~serving~~ respondent No.3. A true copy of the letter is annexure-3 of the application.

7) That the applicant being an un-skilled Khalasi under the control of respondent No.3 was entitled for his promotion to the various higher grades of his cadre on the basis of position of his seniority and otherwise suitability against the following promotion grades:-

Un-skilled - Rs. 196-232

Semi-skilled Rs. 210-290

contd. on 5.

5.

Skilled Rs. 260-400

Highly skilled Gr-II- Rs. 330-480

Highly skilled Gr. I - Rs. 380-560 and so on.

8) That by virtue of his position of seniority and otherwise suitability the applicant is due for his ~~per~~ promotion to the grade Rs.260-400; Rs.330-480 and Rs.380-560 for skilled graded post but he has been confined in the recruitment grade of Rs.196-232 for un-skilled khalasi.

9) That the reasons for the aforesaid supercession and anomalies are the result of non-publication of seniority lists, non -observation of promotion rules and discriminating treatment with the applicant who happened to come on transfer from Northern Railway Electrification Allahabad, a separate unit.

10) That consequent upon aforesaid anomalies the juniors to the applicants, have been promoted to the Higher grades superceeding the claim of the promotion of the applicant. The details of some of the juniors are

given below:-

Sl.No.	Name	Date of apptt. as C.L. & Regular		Promoted to grade of	Date of promotion
1.	Sri Kamal Kishore	19.6.75	24.2.1978	260-400 330-480 380-560	15.5.1979 2.5.1984 21.5.1985
2.	.. D.B Mukherjee	17.12.75	NIL	260-400	23.5.1979
3.	.. Parmeshwar	24.11.76	24.2.78	260-400	15.5.79
4.	.. Prem Chand	26.6.77	NIL	260-400	1.3.1984
5.	.. Chhabilal	-	4.8.78	260-400	11.10.1984
6.	.. Nankoo	-	11.8.78	260-400	12.10.1984
7.	.. Ram Kailash	-	1978	260-400	12.10.1984
	Applicant	20.6.1973	22.4.77	196-232	Since appointment

contd. on 6.

6.

11) That a ^{fair} ~~few~~ reading of the details shown in the fore going para it is evident that the applicant was entitled to get his position in the promotion grades which the respondent No.4 enjoy at Sn.1 above, For the least the applicant would have undoubtedly been promoted to the grade of Rs. 260-400 from between 15.5.1979 and 12.10.1984 positively and the promotion of the respondent No.4 to the post of Cable jointer in grade of Rs.330-480 and 380-560 from 2.5.1984 and 26.5.1985 respective is illegal void and ~~is~~ inoperative.

12) That the applicant represented against the anomalies with him to respondents No. 1 to 3 and the Prime Minister of India but he got no response to his representation. Finally the applicant gave a legal notice U/s 80 CPC to the respondent No.1 through his counsel which too was not responded. Hence this application before the Tribunal.

7- Relief Claimed:

In view of the facts in para 6 above the applicant prays for the following reliefs:-

- a) The applicant be declared ^{to be senior to the respondent No.4 by 10} to have been promoted to the grade of Rs.260-400 with effect from 15.5.79 and to have been promoted subsequently to the post of Cable Jointer in grade of Rs.330-480 and Rs. 380-560 with effect from 2.5.1984 and 31.5.1985 respectively and that the promotion of respondent No.4 to ¹⁰ the post of cable jointer in grade of Rs. 330-480 and 380-560 from 2.5.1984 and 31.5.1985 respectively be declared illegal , void and in-operative.

contd. on 7.

7

M3

7.

- b) Consequent upon grant of relief 7(a) the respondent No. 1 to 3 be commanded to make payment of the arrears of salary and allowances admissible from time to time for the promoted grades for the intervening period to the applicant W.E. from 15.5.1979 to be calculated by respondent No 1 to 3 as they have got full dates.
- c) ~~Sub~~ Cost of the application.
- d) Any other just and equitable relief.

8. Interim Order:

Pending Final decision of the application the applicant seeks to issue of the following orders:-

- i) The applicant may be promoted to the grade of Rs. 260-400.

~~ii) The respondent No. 1 be reverted from the post of cable jointer in grade of Rs. 380-560 and Rs. 390-420.~~

9. Details of Remedies Exhausted:

- i) Representation made to Sr. DSTE/NR/Hazaratganj Lucknow on 23/23.2.1984 with no response

...Annexure (4)

- ii) Representation made to GM N.Rly Baroda House New-Delhi on 5.3.1984 and 14.5.1984 with no response.

.... Annexure (5 & 6).

- iii) Representation made to Railway Minister Parliament house on 1.6.1984 with no response

...Annexure (7)

- iv) Notice u/s 80 CPC given to GM NR Baroda House New-Delhi during May 1985 with no response.

...Annexure (8)

contd. on 8.

10. The Matter not pending with other Court:

The applicant further declare that the matter regarding which the applicant has been made is not pending before any court of law or any other authority or other Bench of the Tribunal.

11. Particulars of Bank Drafts/Postal order in respect of the Application Fee:

- 1) No. of Indian Postal order(s) = D.D 997755
4
- 2) Name of Issuing Post Office: G.P.O./Lucknow.
- 3) Date of Issue of Postal order: 21.03.1986
- 4) Post office at which payable: At Allahabad in any Post office.

12. Details of Index:

An Index in duplicate containing the details of the documents to be relied upon is enclosed:

13. List of Enclosures:

- i) Annexures 1,2,3,4,5,6,7 & 8.
- ii) Postal order.
- iii) Details of Index in terms of para 12 of the application.

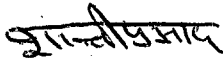
I, Shanti Prasad S/o Sri Mangal Singh aged 30 years working as Khalasi resident of Qr. No. T/35/I N.Rly. Fateh Ali/Colony Charbagh, Lucknow do hereby verify that the contents from para 1 to 13 are true to my

contd. on 9.

शान्ति प्रसाद

9.

personal knowledge and belief and that I have
not suppressed any Material Facts.

9
1735

(Shanti Prasad)

Place: Lucknow/

Signature of the applicant

Dated: 2 / April, 1986

To,

The Registrar,
Central Administrative Tribunal,
Additional Bench, Allahabad,
Allahabad.

10
original
AB

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ADDITIONAL BENCH, ALLAHABAD

APPLICATION OF 1986

BETWEEN

Shanti Prasad

....Applicant.

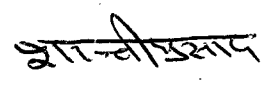
and

The General Manager and others.

...Respondents.

Details of Index under para 12 of the
Application.

- (1) A copy of the letter No. RE/NR/~~E~~/Absorption-CL/77/ Lucknow dated 27th April 1977 from Northern Railway Electrification Allahabad to his subordinate officer regarding screening of surplus casual labour absorption Lucknow Division.
..... Annexure (i)
- (2) A copy of the letter No. 220E/Screening/RE/77 dated 6.5.1977 from Assistant Personnel Officer Divisional Supdts. Office N.Rly Lucknow to AEN(ii) Lucknow.
.....Annexure No(2)
- (3) A copy of letter No. 220-E/Screening /CL/RE/77 dated 2/7/77 from Divisional Supdt. Office Lucknow to CTI/NR Lucknow.
....Annexure (3)


(Shanti Prasad)
Applicant.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ADDITIONAL BENCH, ALLAHABAD

APPLICATION OF 1986

BETWEEN

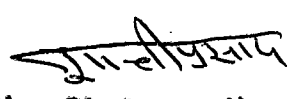
Shanti PrasadApplicant.

and

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.....Annexure No(2)
- (3) A copy of letter No.220-E/Screening /CL/RE/77 dated 2/7/77 from Divisional Supdt. Office Lucknow CTI/NR Lucknow.
...Annexure (3)


(Shanti Prasad)
Applicant.

Northern Railway Electrification/Allahabad.

No. RE/NR/T/Absorption--CL/77/Lucknow Dated 27 April, 1977.

AEG/DTE/DEN/RE/ALD

NEL, OHE, DCOS/DEE/SS/RE/ALJN.

OS/ELC/HO/OHE/D, Dy. CSTE, DCOS/RE/ALD.

Sub: screening of RE surplus casual labour absorption Lucknow division.

In terms of APO(PC) N.Rly./Lko. Division Lucknow's letter No. 220-E/ screening/RE/77 Dated 22.4.77 and 25.4.77 the following for the class 4th posts of absorption on Lucknow division please be release immediately introduce to report to APA/P.C./Rly D.O. Office Lucknow for medical examination and absorption on Lucknow division under advice to this office they should be advised to take alongwith the following documents without fail while going to report to APO/PC/Lucknow Division alongwith their true attested copies.

1. Two character certificates from Gazetted officer/MP/MLA
2. Certificate regarding date of birth.
3. S.C. and S.T. Certificate to which it concerns.
4. Casual labour service card alongwith complete dated

S.L No.	Name	Fathers Name	Office Employee in which	Dept. which be Post Lucknow division
1.	Jamuna Pd.	Ram Karm	AEN/Re/DLI	
2.	Om Prakash (SC)	Gaya Din	DTE/Cable	
3.	Haris Singh	Khem chand	DCOS/RE/ALJN	
4.	Girja Pd.	Rameshwar	DC/Cable/DLI	
5.	Hori Lal	carjoo Pd.	CE/RE/ALD	
6.	Nwab Singh	B. Prasad	DST/Cable/DLI	
7.	Nirmal Kumar	Nand	DSTE/Cable/DLI	
8.	Ram Pati Ram	Mikantiram	AEN/RE/DLI	
9.	Kanta Pd. (SC)	Ram surat	DST/C	
10.	sangeswar Roy	R.B. Roy	DSTE/C	
11.	Gla Lal	Gauri	DST/C	
12.	Chandra Bhan	Sita Ram	DST/C	
13.	Gopal	Bita Ram	DST /C	
14.	sheo Charan		DSTE/CBS	
15.	B.N. Bhattachari	A.K. Bhata.	DST/C.	
16.	sheo Nath	sheo Poojan	DSTE/C.	
17.	Munshi		DSTE/C.	
18.	Chander S	pooran Agandh	DEE/OHE	
19.				
20.	Mangle Pd.		SEE/OHE/ALD	Elect. Dept.
21.	Rajinder Singh	Bhagwan Singh	DEE/OHE	
22.	S.P. Singh	N.S. Kochar	DEEG/DLI	
23.	Mod. Zua	Mohd. Raza	DCOS	
24.	Inder Pd. (SC)	Ram Nain	DSTE/TELE	
25.	Gurudut	C.R. Sharma	DSTE/CLS	Traffic Dept.
26.	Udai Singh	R.S. Singh	DSTE/TELE	
27.	Kumar Chauhan	K.L. Chaudha n	DEN/DLI	
28.	Mitha Lal	Ram sagar	AEN/C/DLI	
29.	Ram Prakash	Rangi Lal	AEN/C/DLI	
30.	Kailash Poddar	Dasmot Podar	Dy. CSTE	
31.	Rama Nand	Ram Pd.	DEE/O/DLI	
32.	Keran Singh	Ram Pd.	DEE/OHE	
33.	Raj Biles	Uma	DSTE/C	
34.	Ram Babu	Mangal singh	DWER/OHE	
35.	Ram Chander Pd.	N. Prasad	DSTE/C	
36.	Ashok Kumar	C.K. Singh	DEN/DLI	Commercial Department
37.	Nakeshwar	Hazari	DEE/SS	
38.	shahabuddin	shahir Ali	DEE/OHE	
39.				
40.		sukhai Yadav	DEE/OHE	
41.	Munni Lal	Pudaan	DCS/ALJN	

contd. on ...2..

TE
2/1/78

TE
2/1/78
N

(2)

42. Ramtali	Sukhram	DAST/C	
43. Bhoia Lal	Raj Adhar	Dy./CASTE	
44. Om Prakash	Jassi	DEE/TRS	
44. Parsuram Singh	Prayag Singh	DEE/TR-L	
45. C.M. Singh	Bhulaswar Singh	DATE/CLS	AEV 1/Lucknow
47. A.K. Banerji	G.N. Banerji	DATE/EQ	
48. Shant Prasad	Mangal Singh	Do-	
49. Lal Bahadur	Durga Pd.	DATE/CLS	
50. Syam Babu (SC)	Brij Lal	DEE/OSB	

Please ensure complaint and advise this office quickly in soon as the aboven named persons are relvealed

For. CE/RE/Allahabad 27.4.77

Copy forwarded to Shri Chndu Lal A.P.O-P.C and Lucknow Rly, reference to this letter refd. to above for information.

२८
शा.जी.मा.द.

ANNEXURE - 2

NORTHERN RAILWAY

No. 220E/Screening/RE/77

Division: Superintendent's Office

Lucknow Dated: 6-5-77

To,

A.R.N. (U).Inspection.

In connection to this office letter of even number dated 22.4.77 Sri **Shanti Prasad** S/O Sri **Mangal Singh** Screened casual labour of R.E. and brought on panel, has reported to this office on date 4.5.77.

He is directed to you for appointment in Class IV services as allotted.

(Chandu Lal) 25/77

Asstt. Personnel Officer (P/O)

Lucknow.

र शान्तप्रसाद

14
831

ANNEXURE 3

Northern Railway

No. 220. E/Screening/CL. RE/77.

Divl. Supdt.'s Office,
Lucknow dt. 2 July 77.

CTI/NR/Lko
.....

Reg:- Engagement of Screened Casual Labourers
of R.E., N.Railway.

Shri Shanti Pd, who has reported on Lucknow Division from Northern Railway, Railway Electrification, Allahabad, is posted with you as temporary status casual labour. As he has completed more than 120 days' continuous service, he is to be paid in the revised scale of pay. He should be charged against T.L.A. which should be obtained in the Revised Scale of pay. In case there is no T.L.A. available, he should be charged against a vacancy for the time being. He should be taken on duty first without any delay and under no circumstances he should be denied duty.

He will get the facilities like passes, leave etc. like other temporary employees. He should be continued in service and in case he is to be discharged prior permission from this office must be obtained. His services in RE shall be counted. He should be sent for Medical Examination after he has joined the post. The date of his engagement be advised to this office.

Raghu
(Raghoo Ram)
for Divisional Superintendent,
Lucknow.

Copy to:-

1. DSTE/NR/Lko for information. He will please ensure compliance as ordered by the DIVISIONAL SUPERINTENDENT.

2. Shri Shanti Pd in office. He should report to CTI/NR/Lko for duty. A II class pass is enclosed.

Jagjiwan.

2/7

Shanti Pd
2/7/77

TC
2/7/77
A

TC
2/7/77

23/24/2184

विषय: श्री १०४ हेतु प्रतीनाम

सिवा मे,

श्रीमान सीनिधर डी० एस० टी० ई०

ਭੈਰੋਂ ਦੀ ਭਾਇਰੋਂ ਭਾਇਰੋਂ ਭਾਇਰੋਂ

हजारत गज लखवत

५. विद्यार्थ

दिन प्र विवेक है कि यदि ठीक १०० इन्च का पिन्ड शान्त दिवसी है

सं. पी. जी. (पी. जी.) लखनऊ तपासना मंडळ अति कार्यालय हाशिल २५-५-७७ को

पेनल प्राइमर के शासन के पक्ष में दया द्वारा कथित मंडल में मॉस्ट / डक /

निपुण के विषय में - 1.5.77 को पास नंबर 16094 द्वारा

निम्नलिखित नियम स्वीकार करा किंवा आपा (1)

प्राचीनी २० पी.पी. (१०००)

CPR#9700002777 को पेनल नं ५४ से सीटि गरने

मीमा नं 2403001/19.777 को प्रकटोपरीक्षणमा 99.99% शुद्धता प्राप्त भएको छ।

मौदिरा निला तब से प्राप्ति भण्डार सेवाकार्य करने का
मार्ग प्रती - १०१

मल: मुझे बाद में पता चला।

महोदय: मुझे बाद में पता चल २५-२-७८ को पता चला कि आप की

~~प्राची जी का पिके काली~~

उस मुझे उचित ज्ञान दी जायेगी। जिससे मैं विद्वान् बन सकूँ।

गरीबों को 31-1-84 को ज़रूर पहाड़ पर लाया जाएगा। नीचे

1. अतिरिक्त तत्त्व को ध्यान में रखते हुए नीचे दी गई बातों को ध्यान में रखकर उत्तर दीजिए।

मजदूर ही कदम की ठी जाले बिह बैयार रेंगा ।

[Signature]

शान्तिप्रसाद

२०/१२/२१

८० रु० १० पैसे

पारधी नरदन

१८
शुद्धि

Amesbury
Indepth Q. 2000

DATE *Wed*
CA
4/12

7/29

माननीय रेल मंत्री

संसद भवन

न्यू दिल्ली

ANNEXURE 7

233

विषय: सीनिटी न देना तथा भविष्य को सुधार में डाल रखना

सर्वप्रथम यह है कि पूर्वी प्रसाशन के द्वारा नरेन्द्र लाल को
निर्देशन नहीं दिया है। से पेंशन पास करके रिपेट कर दिया गया था
27.7.77 से पूर्वी मैडिकल पास करके रेल सेवा कायदे कर रहा है।
मैड पेंशन 27-4-77 को डी.आर. 28 लखनऊ द्वारा पास किया गया है
मुझे बाद में 24-2-78 को डी.आर. 28 लखनऊ द्वारा दूसरा पेंशन है
किसे वह सभी करीबी मुझे सुनिश्चित है कि अप्रैल में प्रोन्नति
है वह सभी दिने जैसा है जो मुझे बाद में सभी की जिम्मे है इसमें कि
मैंने यह भी नहीं कि कामिला में प्रोन्नति पर दिने है कि मुझे को
जबकि नहीं दिने है। इसमें कि भविष्य को बहुत धार हो रहे है काया
करता है कि काय मुझे उचित नाम देना कर के भविष्य को उचित
प्राप्ति को सुधार करके काया में सुधार होगा होगी पूर्वी राईल काया
काया ही रहेगा

I ① 26-10-83 ② 1-11-83 ③ 9-11-83 ④ 31-1-84 ⑤ 5-3-84
को डी.आर. 28 लखनऊ के द्वारा जल रेल के

II ① 31-1-84 ② 24-2-84 को सीनिटी न देना ही के द्वारा जल रेल के
काया काया ③ 14-5-84 को सीनिटी न देना लखनऊ काया काया दिने

उत, जहाँ अरेल नदी के में सभी को उचित कर मुक्त है।
किन्तु जहाँ की नदी की नदी के द्वारा नही दिना गया काया है कि
काया मुझे नाम दिना कि काया काया

काया है।

① 5-11-84 को सीनिटी

काया काया

② 2-12-84 को सीनिटी काया काया

काया काया

21-1-84 काया काया

③ 3-3-84 को सीनिटी काया काया

काया काया काया काया

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काया काया

काया काया

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ANNEXURE 8/1

Notice under section 81 J.A.C.

May. 1983

To,
The General Manager,
Northern Railway, Baroda House,
New Delhi.

Dear Sir,

Under instructions from my client Shri Chaiti
Prasad son of Sri Mangal Singh r/o
G/O N.Rly. Telephone Exchange, Chaurbagh, Lucknow I hereby
give you the following notice under section 81 J.A.C. :-
1. That my client was placed on the panel for the class
IV post for absorption on Lucknow division in terms of
of A.I.O. (J.C.) N. Rly Division Lucknow's letter
No. 280-R/Screening/RX/77 dated 22-4-77 and 25-4-77.

2. That letter No. NE/NR/R/Absorption-2L/77/Lko dated
27th. April 1977 to casual labour including my client
were required to be released for absorption immediately
by A.I.O. (J.C.) Lucknow.

3. That my client accordingly reported to P.P.O. (PO) on
4-5-77 who by his letter No. 280R/Screening/R/77 dated
5-5-77 confirmed the same to A.I.O. (J.C.) Lucknow.

Sybilu Zehud

Shri Chaiti

Mohd. Elyas

M.A., B.Sc. LL.B.

Advocate

3-R. A. Bazar,
Cantt. Lucknow

19/11

4. That by letter No. 280R/Screening/CL-RX/77 dated 2-7-77
the Divisional Superintendent Lucknow informed the
OTI/NR/Lko that my client who had ~~completeness~~ reported
on Lucknow Division from Northern Railway, Railway
Establishment Allahabad, is posted with him as temporary.
Status Insual Labourer he had completed 180 days continuous
continuous service. By this letter it was directed that
my client should be paid the revised scale of pay and
in case there is no T.L.A. available, he should be
charged against a vacancy for the time being and that
he should be taken on duty without any delay and under
circumstances he should be denied duty and he should
be given all facilities of Insua, leave etc., like
other temporary employees and he should be continued
L. service and in he is discharged prior permission
from office must be obtained and his service in L.
be counted and lastly it was directed that the date
of his arrangement be advised to that office.

5. That having received such a strong direction from the
Divisional Superintendent, Lucknow, the officers
concerned became annoyed with the said client and

*Received
only 3 days
19-11-77*

Shri

Shri

ANNEXURE-8

2

2

become out to jeopardise the interest, right and claim of my client with the result that juniors to my client have been promoted when promotion is due on the basis of seniority according to the date of appointment. A list of some of the persons who are juniors to my client is annexed hereto, though it is not exhaustive.

6. That my client should be promoted and placed senior to all those who are juniors to my client and have been promoted to the detriment of my client, when on basis of seniority is the date of appointment and as such the denial of promotion to my client vis-a-vis his juniors is discriminatory and unconstitutional.
7. That my client gave a number of representations on 8-10-83, 26-10-83, 1-11-83, 9-11-83, 10-1-84, 31-1-84, 28-2-84, 5-3-84, 24-4-84, 14-5-84, and 1-6-84 etc., but no heed has been paid so far and my client's right to promotion has gone in the back ground because of very stiff and strong letter No. 2208/Screening/OL-R/77 dated 2-7-1977, hence this notice.
8. That the cause of action accrued to my client on 4-5-1977 when he reported for duty and on 5-5-1977 when he was confirmed as casual labour, and on the aforesaid various date given in para 7 when representations were given and were unheeded to.
9. That my client seeks the following reliefs :-
 - (i) that my client should be promoted with retrospective effect in supersession to all those who have been promoted on the basis of seniority illegally being juniors to my client and the seniority and promotion with all benefits may be restored to my client.

I, hope that the aforesaid relief sought for will be set right within the statutory period to avoid further complication and litigation in the matter.

yours sincerely

Mohd. Ilyas
(Mohd. Ilyas) *Adv.*

Mohd. Ilyas

M.A., B.Sc., LL.B.

Advocate

5-R A. Bazar,

Cantt Lucknow

[Signature]

[Signature]

ANNEXURES

3

ANNEXURE (1)			
Name.	Designation..	Date of Appointment	
1. Sri Chagati Inayat..	Chellasi..	4-5-77	
2. Sri S.M. Dixit ..	"	1-6-77	
3. Sri Prem Chand ..	"	25-2-77	
4. Sri A.. Banerji ..	"	2-7-77	
5. Sri Ramesh Lal ..	"	22-5-77	
6. Sri Rakesh ..	"	22-8-77	
7. Sri Neeha Lal ..	"	22-8-77	
8. Sri Raghunandan ..	"	22-8-77	
9. Sri Guresh Chand ..	"	22-8-77	
10. Heli Lal ..	"	15-10-77	
11. Sri Ram Asha ..	"	24-12-77	
12. Sri Hari Kishan ..	"	21-2-78	21-2-78
13. Sri Sagar Behadur ..	"	13-4-78	
14. Sri Sudama Lal ..	"	15-5-78	
15. Sri Chhabhi Lal ..	"	4-8-78	Promotion 11-10-84
16. Basir Ahmed ..	"	11-8-78	
17. Benkee ..	"	11-8-78	" " 12-10-84
18. Yagendra Tiwari ..	"	17-8-78	
19. Sri Sudama Lal ..	"	17-8-78	
20. Sri Ram Sewak ..	"	17-8-78	
21. Sri Tilak Raj ..	"	18-8-78	
22. Sri Asha Ram ..	"	18-8-78	
23. Neeha Lal ..	"	22-8-78	
24. Sri Bhagat ..	"	2-9-78	
25. Ram Tilak ..	"	24-9-78	
26. Madan Lal ..	"	24-9-78	
27. Ram Dhori ..	"	29-9-78	
28. Sri Ram Chander I ..	"	29-9-78	
29. Sri Ram Balak ..	"	30-9-78	
30. Sri Abaul Hashid ..	"	3-10-78	
31. Sri Zafar Ali ..	"	5-10-78	
32. Sri Mijji Lal ..	"	12-10-78	
33. Sri A.K. Saxena ..	"	12-10-78	
34. Sri Ram Chander II ..	"	12-10-78	
35. Sri Mohabir ..	"	13-10-78	
36. Sri Pyare Lal ..	"	13-10-78	
37. Sri Sri Ram ..	"	20-10-78	
38. Sri Ram Nayan ..	"	23-5-79	
39. Sri Bhuneshwar ..	"	13-2-79	
40. Sri Ram Manohar ..	"	15-10-79	
41. Sri Ganga Lal ..	"	12-12-79	
42. Sri Sarwan Kumar ..	"	20-12-79	
43. Sri Ram Tirath ..	"	21-1-80	
44. Sri Naresh Kumar ..	"	29-2-80	
45. Sri Ram Kumar ..	"	1-3-80	
46. Sri Ram Lal I ..	"	1-3-80	
47. Sri Basem Khan ..	"	1-3-80	
48. Mitha Lal ..	"	18-7-80	
49. Sri Brij Mohan Singh ..	"	30-9-80	
50. Sri Khurshid Ahmed ..	"	16-4-81	
51. Sri Shree Bilas ..	"	4-6-81	
52. Sri Raj Kumar ..	"	18-1-82	
53. Sri Vilai Veer Misra ..	"	9-7-82	
54. Sri Ram Sahai ..	"	15-9-82	
55. Sri Mohan Singh ..	"	19-7-83	
56. Sri Rakesh Bafrai ..	"	19-3-83	
57. Sri B.K. Bose ..	"	31-5-83	
58. Sri Kalle Ram ..	"	4-8-83	
59. Sri Shyam Lal ..	"	29-8-83	
60. Sri Ram Chet ..	"	7-1-84	
61. Sri Raj ..	"	1-6-84	
62. Sri Jang Behadur ..	"	1-6-85	
63. Sri ..	"	1-8-85	

Zohar Chy...

Mohd. Uly...

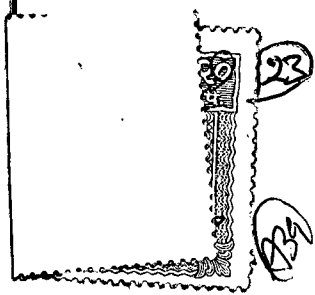
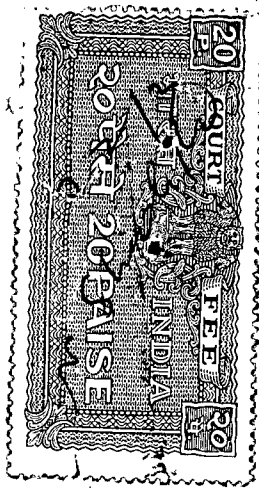
M.A., B.Sc., LL.B.
Advocate

S-R A. P. M.

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जत श्रीमान्

अपीलान्त

[रिस्पाडेन्ट]

Central Administrative Tribunal
Additional Bench
वकालत

Shanti Prasad



The General Manager
N.R. & others

बनाम

The Gen. Manager, N.R., &
Ned प्रतिवादी (रिस्पाडेन्ट)

नं० मुकद्दमा

सन्

पेशी की ता०

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ऊपर लिखे मुकद्दमा में अपनी ओर से श्री

Mohd. Syed Advocate

S. R. A. Byr, Cont. Lko

वकील

महोदय

एडवोकेट

नाम अदाकर्ता	नाम फरीकें
मुकद्दमा नं०	बनाम

को अपना वकील नियुक्त करके प्रतिज्ञा (इकरार) करता हूं और लिखे देता हूं इस मुकद्दमा में वकील महोदय स्वयं अथवा अन्य वकील द्वारा जो कुछ पैरवी व जबाब देही व प्रश्नोंत्तर करें या कोई कागज दाखिल करें या लौटावें या हमारी ओर से डिगरी जारी करावे और रुपया वसूल करें या सुलहनाया व इकबाल दावा तथा अपील निगरानी हमारी ओर से हमारी या अपने हस्ताक्षर से दाखिल करें और तसदीक करें मुकद्दमा उठावें या कोई रुपया जमा करें या हारी विपक्षी (फरीकसानी) का दाखिल किया हुआ रुपया अपने या हमारे हस्ताक्षर युक्त (दस्तखती) रसीद से लेवे या पंच नियुक्त करें—वकील महोदय द्वारा की गई वह सब कार्यवाही हमको सर्वथा स्वीकार है और होगा मैं यह भी स्वीकार करता हूं कि मैं हर पेशी पर स्वयं या किसी अपने पैरोकार को भेजता रहूंगा अगर मुकद्दमा अदम पैरवी में एक तरफ मेरे खिलाफ फैसला हो जाता है उसकी जम्मेदारी मेरे वकील पर नहीं होगी इसलिए यह वकालतनामा लिख दिया प्रमाण रहे और समय पर काम आवे।

हस्ताक्षर

श्री श्री प्रसाद

साक्षी (गवाह)

साक्षी (गवाह)

दिनांक

22/3/86

महीना

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स्वीकृत



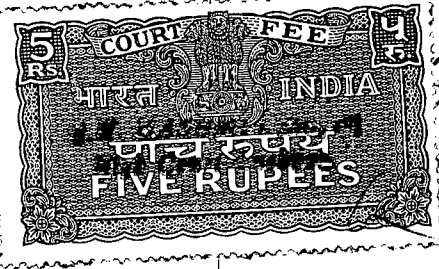
बअदालत श्रीमान

Central Administrative Tribunal
Allahabad Bench
महोदय

वादी (मुद्दई)
मुद्दई (मुद्दालेह)

का

वकालतनामा



Shanti Prasad

बनाम S.M.N.R. प्रतिवादी (रेस्पान्डेंट)

नं० मुदद्दमा

सन

पेशी की ता०

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ऊपर लिखे मुकद्दमा में अपनी ओर से श्री

Sri R.B. SRIVASTAVA

वकील

एडवोकेट महोदय

को अपना वकील नियुक्त करके (इकरार) करता हूं और लिखे देता हूं इस मुकद्दमा में वकील महोदय स्वयं अथवा अन्य वकील द्वारा जो कुछ पैरवी व जवाब देही व प्रश्नोत्तर करें या अन्य कोई कागज दाखिल करें या लौटावें या हमारी ओर से डिगरी जारी करावें और रुपया वसूल करें या सुलहनामा या इकबाल दावा तथा अपील व निगरानी हमारी ओर से हमारे या अपने हस्ताक्षर से दाखिल करें और तस्दीक करें या मुकद्दमा उठावें या कोई रुपया जमा करें या हमारी या विपक्ष (फरीकसानी) का दाखिल किया रुपया अपने या हमारे हस्ताक्षर-युक्त (दस्तखती) रसीद से लेवें या पंच नियुक्त करें वकील महोदय द्वारा की गई वह कार्यवाही हमको सर्वथा स्वीकार है और होगी। मैं यह भी स्वीकार करता हूं कि मैं हर पेशी स्वयं या किसी अपने पैरोकार को भेजता रहूंगा। अगर मुकद्दमा अदम पैरवी में एक तरफा मेरे खिलाफ फैसला हो जाता है उसकी जिम्मेदारी मेरे वकील पर न होगी। इसलिए यह वकालतनामा लिख दिया कि प्रमाण रहे और समय पर काम आवे।

नाम अदालत

नं० मुकद्दमा

नाम फरीकन

हस्ताक्षर श्रीमती प्रसाद

साक्षी (गवाह)

साक्षी (गवाह)

दिनांक

महीना

सन् १९

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Am

Central Administrative Tribunal
Secd.

व अदालत श्रीमान

महोदय

वादी (मुद्दई)

Ref. No. 174 of 86

प्रतिवादी (मुद्दालेह) का वकालतनामा

27/11/86 5/11/86

वादी (मुद्दई)

वनाम

माल कच

प्रतिवादी (मुद्दालेह)

बो मुकदमा सन् 19 पेशी की ता 0

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ऊपर लिखे मुकदमा में अपनी ओर से

श्री

एडवोकेट

महोदय

A. K. Gaur Advocate

को अपना वकील नियुक्त करके प्रतिष्ठा (इकरार) करता हूँ और लिखे देता हूँ इस मुकदमा में वकील महोदय स्वयं अथावा अन्य वकील द्वारा जो कुछ पैरवी व जवाबदेही व प्रकृति करेया अन्य कोई कागज दाखिल करें या लाँटावेंया हमारी ओर सेडिगरी जारी करावें और रुपया वसूल करेंया सुलहनामावया इकबाल दावा तथा भी ल व निगरानी हमारी ओर से हमारे या अपने हस्ताक्षर से दाखिलकरें और तसदीक करें या मुकदमा खर्चें या कोई आगम जमा करें या हमारी या विपदा (करीकसानी) का दाखिल किया रुपया अपने या हमारे हस्ताक्षर युक्त (दस्तखती) रसीद से लेवेंया पंच नियुक्त करें वकील महोदय द्वारा की गई वह कार्यवाही हमको सर्वथा स्वीकार है और होगी मैं यह भी स्वीकार करता हूँ कि मैं हर पेशी स्वयं या किसी अपने पैरोकार को भेजता रहूँगा अगर मुकदमा अदम पैरवी में एक तरफा मेरे खिलाफ फैसला हो जाता है उसकी जिम्मेदारी मेरी वकील पर न होगी । इसलिए यह वकालतनामा लिख दिया कि प्रमाण रहे और समय पर काम आवे ।

हस्ताक्षर आनन्द मायूर

साक्षी (गवाह)

साक्षी (गवाह)

दिनांक

महीना

Accepted
A. K. Gaur
(A. K. Gaur)
for respondents

नाम अदालत-
बो मुकदमा
नाम करीब

Counter Affidavit Mr

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH, ALLAHABAD.

I N D E X

IN

REGISTRATION NO. 174 OF 1986

(District : Lucknow)

~~The General Manager~~

~~Northern Railway, Allahabad~~

~~and others~~

Shanti Prasad-----Petitioner.

Versus

The General Manager,

Northern Railway ,Allahabad

and others-----Opp .Parties.

S.No. Particulars of papers. page nos.

- | | | |
|----|--------------------|----------|
| 1. | Written Statement. | 1 to 8 |
| 2. | Annexure-I: | 9 |
| 3. | Annexure-II: | 10 to 13 |

*Recd a copy
Bansri yadav
27/1/87*

(M.K. Gaur)
(M.K. GAUR) ADVOCATE
RAILWAY ADVOCATE.

12/3

BEFORE THE COURT OF CENTRAL ADMINISTRATIVE TRIBUNAL,
ADDITIONAL BENCH, ALLAHABAD.

REGISTRATION NO. 174 OF 1986.

Shanti Prasad. -----PETITIONER.

Versus

The General Manager, Northern
Railway, Allahabad & others.-----OPPOSITE PARTIES.

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The humble reply on behalf of the
opposite parties Most Respectfully sheweth:

1. That the contents of paragraph no.1 of
the petition are call for no comments.

2. That the contents of paragraph no.2 of
the petition are call for no comments.

3. That with regards to the contents of
paragraph no.3 of the petition it is submitted that
the petitioner has approached this Hon'ble Tribunal
with unclean hand and has not given detailed facts
establishing his seniority over the employees shown
in paragraph under reply. The petitioner has also

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सहायक कामिक अधिकारी
उत्तर प्रदेश प्रशासनिक

he
failed to show as to how/has been superseded by the persons shown in paragraph under reply. No definite rule of the Establishment Code or Establishment Manual has been laid down by the petitioner. The petitioner himself has admitted in paragraph under reply that he came on transfer to Lucknow Division of Northern Railway from Railway Electrification, Allahabad, itself clearly indicates that he should be given bottom seniority working in Signal and Tele Communication Department of Lucknow Division. The contrary allegation made in paragraph under reply is distorted on material points and are denied.

4. That the contents of paragraph no.4 of the petition as stated are not admitted and are denied. This Hon'ble Tribunal have got no jurisdiction to entertain the petitioner's case inasmuch as the petitioner has not exhausted the departmental remedy and has pursued his case before this high powered Tribunal in a pre-mature stage and in this view of the matter the petitioner is liable to be dismissed.

5. That the contents of paragraph no.5 of the petition as stated are not admitted and are denied. Most of the respondents were promoted either in the year 1979 or in the year 1984 but the petitioner did

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not challenge the seniority position of the year 1979 within the prescribed period of limitation and as such the present petition is time barred and liable to be dismissed on this ground alone.

6. That the contents of paragraph no.6(1) of the petition are not admitted and are denied. The petitioner was never appointed and posted in the capacity of unskilled khalasi. However he was appointed as temporary status casual labour against T.L.A. because he had completed 120 days continuous service as casual labour since then petitioner was given temporary status in Lucknow Division as per letter dated 2.7.1977 filed by the petitioner as annexure-3 to his petition. The petitioner was placed before screening committee and after being successful a panel was formed on 6.5.1980 and in this panel he was placed on panel of the year 1980 at serial no.5. A photostat copy of panel dated 6.5.1980 is being filed herewith and marked as Annexure no.I. The respondent no.4 was initially appointed on 17.11.70 as a casual labour under Signal Inspector (A.C.S.R.) Lucknow in Lucknow Division. The appointment letter of the respondent no.4 is being filed herewith and marked as Annexure no.II. The respondent no.4 is initially senior to the petitioner.

7. That with regard to the contents of

paragraph no.6(ii) of the petition it is submitted that the petitioner was declared surplus in the department of Railway Electrification, Northern Railway, Allahabad and as such he has no claim or lien in Lucknow Division of Northern Railway for appointment or promotion. The General Manager, Northern Railway as an act of grace considered the staff of Railway Electrification, Allahabad for ~~mx~~ absorption in other division in class IV category and due to this reason the petitioner was absorbed in Lucknow Division as temporary status casual labour against T.L.A.

8. That the contents of paragraph no.6(iii) of the petition as stated are not admitted and are denied. The petitioner was not due any promotion for skilled grade by virtue of his seniority position. The petitioner is junior to the persons against whom he has claimed the relief.

9. That the contents of paragraph no.6(iv) of the petition are not disputed as they are matters of record.

10. That the contents of paragraph no.6(v) of the petition are not disputed as they are matters of record.

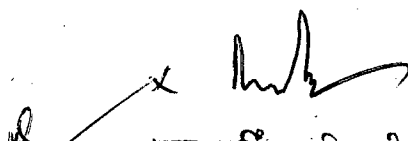
x *[Signature]*

[Signature]
अध्यक्ष कलम २०१२,
उत्तर प्रदेश, लखनऊ

11. That the contents of paragraph no.6(vi) of the petition are not admitted and are denied. The petitioner has not given correct factual position and his actual date of posting as Signal and Telecommunication khalasi in Lucknow Division. The letter dated 2.7.1977 referred to the paragraph under reply speaks that the petitioner was posted as temporary status casual labour against T.L.A. with effect from 2.7.77. The contention of the petitioner that he was posted under Chief Telecommunication Inspector, Northern Railway, Lucknow in the capacity of unskilled khalasi is wholly false and denied.

12. That the contents of paragraph no.6(vii) of the petition are not admitted and are denied. As the petitioner was junior person and was not a skilled khalasi, he was rightly not considered for the promotion to higher grade post as per extant Railway Rules.

13. That the contents of paragraph no.6(viii) of the petition are wholly misconceived and are vehemently denied. The petitioner is junior to all the opposite parties in question and as such he is not entitle to be promoted in grade of Rs.260-400, 330-480, 380-560 and has rightly been placed in grade of Rs. 196-232 for temporary state khalasi.


सहायक कार्मिक अधिकारी
उत्तर रेलवे, लखनऊ

14. That the contents of paragraph no.6(ix) of the petition are wholly misconceived and are denied. The promotion rules have been strictly followed in the instant case and no discrimination has been done with the petitioner.

15. That the contents of paragraph no.6(x) of the petition are not admitted and are denied. None of the juniors to the petitioner were at all promoted and the promotions were made in strict order of seniority. It is significant to mention here that from the perusal of the inter-se-seniority list vis-a-vis khalasi recruited by Head Quarter Office , Northern Railway, Divisional Authorities of Lucknow Division, Casual Labours working in Signal and Telecommunication Department and those who were absorbed from amongst the non pannelled categories of Railway Electrification, Allahabad and circulated by letter no.220E/2-I(Screening/C.L. Subs./ CTI-79 dated 6.5.80. The name of the petitioner can be seen at serial no.5. Whereas the names of the respondent no.4 and others does not appear in the said list. As the respondent no.4 was empanelled in the year 1973 and most of the other respondents either empanelled in the year 1971 or in the year 1975.

The first ~~xxx~~ representation was made by the petitioner on 5.3.84 followed by another on 14.5.84 and last one on 1.6.84 and thereafter notice

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सहायक कार्मिक अधिकारी
उत्तर रेलवे, लखनऊ

under section 80 C.P.C. was alleged to have been sent in May, 1985 which has not at all been service on opposite parties. The petitioner has not explain as to why he was sitting idle for four years require serious thought.

16. That the contents of paragraph no.6(xi) of the petition are not admitted and are denied. The petitioner is ~~far~~ junior to the answering opposite parties and as such he cannot claim promotion in supersession of his seniors. The petitioner has got no claim whatsoever against the answering opposite parties.

17. That the ~~xxxxxxxxxxxx~~ contents of para no.6(xii) of the petition are not admitted and are denied. The petitioner has not exhausted the departmental remedy nor preferred any appeal or representation ~~xx~~ and as such the petition~~x~~ is liable to be dismissed.

18. That the petitioner is not entitled to any of the reliefs claimed.

19. That the petitioner kept quite between May, 1980 to April 23, 1984 when ~~the~~ preferred the first


सहायक कामांक अधिकारी
सचर देवदे, लखनऊ

Anex I

(75)

Certified that Sri Kamal
Kishore s/o Sri Mahadeo Bross
who have been working as casual
labour and from 17.11.70 is a
good worker, laborious + bears a
moral character.
I wish him for success in
life.

ACSR/E-1

Dated 29.6.75



WAGSE / WAGSE (AG 82)
Sardar Kishor, Lathara.

5
Panel 1980 — Sauti Pd. Annex II

NORTHERN RAILWAY

No. 220E/2-1 (Screening)/C.L.-Subs./CTI-79.

Divisional Office,
Lucknow: Dt. 4/1/80.

The Supdt. 'E' Branch.
A.S.E. (II) " "
DSTE, ASTE (Tele.) & (M)/Lucknow.
CTI/Lucknow, TCI(W)/Lucknow.
Dealing Clerk in 'E' Branch.

Sub: Screening of C.L./Subs. of CTI & TCI(W)/Lucknow.

As a result of screening of C.L./Subs. under CTI & TCI(W), the following C.L./Subs. have been found suitable and are placed on the panel for their appointment against Class IV categories. All formalities should be observed before issue of appointment letter as required for appointments in Rly. Service. Necessary action should be taken for their appointment in class IV category in initial recruitment grade (Bs. 196-232) R.S. The panel has been approved by Sr.D.P.O. The panel is provisional.

SNo.	Roll No.	Name	Father's name.	Unit.	Date of Birth.	Remarks
1.	1	S/Sri Ram Pher	S/Sri Malhoo	1/CTI	2.2.48	
2.	139	Samar Bahadur	Badri Pd.	2/TCI(W)	12.5.54	
3.	2	Sheo Nandan Lall	C.B.Lall	2/CTI	26.4.47	
4.	8	A.K. Banerji	Gopi Nath Banerji	8/CTI	3.2.55	R.E. Staff already screened in 1977.
5.	7	Shanti Pd.	Mangal Singh	7/CTI	20.6.54	- do -
6.	6	Girja Pd.	Rameshwar	6/CTI	15.8.49	- do -
7.	10	Hari Bahadur	Dal Bahadur	10/CTI	29.9.54	

contd... 2

representation as per his version. This indicates that he has no grievance and this petition is an after-thought.

20. That in any view of the matter the petition is frivolous, vexatious and liable to be dismissed with cost.

x *Handwritten signature*

सहायक कार्मिक अधिकारी

I, Ram Swaroop, Assistant Personnel

Officer, Northern Railway, Lucknow do hereby verify that the contents of paragraphs nos. 1 to 20 are based on perusal of official record and legal advice received.

Verified on this 15 day of December, 1986 at Allahabad.

Handwritten signature
A.K. Gaur
(Council for Rly.)

For Union of India.

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सहायक कार्मिक अधिकारी
उत्तर रेलवे, लखनऊ

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SNo.	Roll No.	Name.	Father's name.	Unit.	Date of birth
✓44.	51	S/Sri Chhotey Lall	S/Sri Jhagroo	51/CTI	14.
✓45.	140	Basant Lall	Gauri Shanker	3/TCI(W)	15.
✓46.	49	Ram Lakhan	Mithai Lall	49/CTI	3.3
✓47.	142	Kamal Narain	Ram Asrey	5/TCI(W)	19.
✓48.	55	Rakesh Bajpai	S.S. Bajpai	55/CTI	1.5
✓49.	54	Sheo Bilas	Bishwa Nath	54/CTI	7.7
✓50.	39	Mohd. Anis	Mohd. Sadiq	39/CTI	1.

D-STE (M)
9/5

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Roll No.	Name.	Father's name.	Unit.	Date of birth.	Remarks.
12	S/Sri Shri Kishan	S/Sri Fageerey	12/CTI	25.12.54	
13	Ram Nain	Sonai	13/CTI	8.1.50	
11	Ram Achal	Nankoo	11/CTI	8.8.55	(S/C)
19	Gaya Deen	Brij Lall	19/CTI	22.5.56	
17	Ram Singh	Kenu	17/CTI	20.1.52	(S/C)
3	Gordan Jacub	Jacub Singh	3/CTI	24.10.53	
21	Nokhey Lall Vishwakarma	Jagan Nath	21/CTI	15.1.50	
14	Phool Chand	Antoo	14/CTI	1.4.53	
138	Ram Sahaj	Jag Pd.	1/TCI(W)	14.6.52	
15	Ram Daur	Ram Kumar	15/CTI	18.9.52	
22	Ram Laut	Ram Samujh	22/CTI	12.8.53	
24	Ram Pher	Ram Pat	24/CTI	31.4.46	(S/C)
16	Ram Bahadur	Ram Pher	16/CTI	15.9.51	
25	Durga Pd.	Shyam Lall	25/CTI	4.2.54	
20	Sahab Saran	Tulsi Ram	20/CTI	1.3.57	
26	Rakesh Kumar	Shilla Sahai	26/CTI	25.5.56	
23	Ram Milon	Surya Raj	23/CTI	25.2.56	
27	Satya Narain Tiwari	Dwarika Pd.	27/CTI	1.1.52	
29	Suresh Chand	Raghu Nath	29/CTI	25.8.51	

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सुरकारी कार्य हेतु

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न्यायालय सी. ए. टी. इलाहाबाद।

रजि. नं. १६४ सत्र २६

जिला - लखनऊ

श्रीमती प्रसाद बराम

प्रतिपद काय रिजिस्ट्रार

महोदय,

उप रिजिस्ट्रार काद में आपका पत्र
ब्याग जात शरिफत विधि जा रहे

है।

आतपव निवेदन है कि
उप रिजिस्ट्रार काद में जा ब्याग जात
शरिफत विधि जा रहे है, वह
सादर में पढ़े जाये।

(पं. ए. ए. २९
गो. गो. २९)

रजि. प्रि. व. ए. २

उत्तर रेलवे NORTHERN RAILWAY

जनरल 99/बडा
Genl. 99/L

प्रमाण - 940 E 15-91 के श्रद्धांश

मार्शल कागज पर

परमाणु -

दि० - 27/12/86

27.12.86

श्री - ए० के० गौड़
रेलवे स्टेशन के
इलाहा बाद

विषय - शि० नं० 968, सेन 9 ई 66
शान्ति प्रसाद, वानाम धर्मिण भाग्य शिवा

संदर्भ - आपका पत्र दि० 22-12-86

उपरोक्त बाद में प्रतिनाद की जाय
श्री पी० आर० गौड़ की हस्ताक्षर करता कर
आप में सेन 9 ई 66 की मेल की एक लिस्ट
गोपनीय है। ताकि आप पर प्रतिनाद
दारिद्र्य विषय जा सकें

27.12.86

कृत गौड़ल सेन प्रमाणक

उ० र० ० परमाणु

संलग्न - यथास्त

Sl No	Name.	Father's Name.	Designation & under whom working.	Date of Birth.	Date of origi- nal appointment.	Length of Service.	Remarks.
1	2	3	4	5	6	7	8
241	Ram Lakhan ✓	Shyam Lal ✓	Khallasi/SSTE/ACSR/LKO.	4.5.49 ✓	15.3.72	183 Days.	S/Caste.
242.	Harish Chander ✓	Munder Lal ✓	-do- -do-	7.8.49 ✓	4.3.72	181 "	"

Items two hundred forty two only)

Dev Datta

(Dev Datta)

Assistant Signal & Telecom.Engineer/Plan-Const.
Hd.Qrs. Office, N.Rly., Baroda House, New Delhi.

R. B. Mathur

(R. B. Mathur)

Assistant Personnel Officer/Engg.
Hd.Qrs. Office, N.Rly., Baroda House,
New Delhi.

यशोवन्त

हल

सहायक कार्मिक अधिकारी

उत्तर रेलवे, जयपुर

24

Page No. 8

Panel for
1971

(5)

S. No.	Roll No.	Name	Father's Name	Date of birth	Date of appointment.	Whether S/C or not.
175.	391	Sri S.S. Mukherjee	Sri B.N. Mukerjee	19.3.48	-	No.
176.	392	" Ram Jag Verma	" Deota Deen	4.1.48	-	-
177.	602	" Babu Ram	" Lal Bahadur	1.7.42	-	-
178.	396	" Sri Ram	" Rajai	**	-	-
179.	388	" Mithoo Ram	" Khedu Ram	14.6.48	-	S/C
180.	198	" Ram Phal	" Jhuri Ram	24 Yrs.	-	No.
181.	395	" Jagdish	" Lal Bahadur	15.8.48	-	-
182.	820	" Ram Ajore	" Bal Govind	18.2.46	-	-
183.	508	" Chhedi Lal	" Angnoo	7.3.44	-	-
184.	896	" Hari Lal	" Ram Kishore	1.7.48	-	-
185.	402	" C.K. Ghosh	" S.K. Ghosh	10.2.48	-	-
186.	463	" Ram Adhar	" Mathura pd.	1.1.51	-	-
187.	455	" Komal	" Raj Bali	15.9.51	-	-
188.	399	" Ram Bux	" Badlu	1.1.50	-	-
189.	172	" Madan Lal	" Manna Lal	22 Yrs.	-	-
190.	799	" Mahesh Prasad	" Maharaj Din	2.10.51	-	-
191.	817	" Ram Lal	" Matloo	30.5.50	-	-
192.	582	" Chhabi Lal	" Ram Harak	**	-	-
193.	275	" Jagardeo Ram	" Tinal	17.1.43	-	S/C
194.	403	" Chedu	" Benarsi	**	-	S/C
195.	539	" Ram Roop	" Babu Ram	19.2.51	-	No
196.	836	" Shamsher Bahadur	" Ori Lal	26 Yrs.	-	-
197.	831	" Bhagi Rath	" Raj Bahadur	2.2.51	-	-
198.	884	" Ram Ujagar	" Raj Bali	**	-	-
199.	167	" Prem Shanker	" Kular	20 Yrs.	-	-
200.	94	" Idu Ram	" Prem Raj	2.1.49	-	No

** Age to be verified

Contd...page No. 9

Formal for
1971

2

S. No.	Roll No.	Name	Father's name	Date of birth	Date of appointment	Whether S/C or not
250	813	Sri Sant Ram	Sri Ram Nath	12.10.49	-	-
251	823	" Amar Nath	" Maikoo Lal	19.7.48	-	-
252	447	" Ram Avadh	" Hem Raj	**	-	-
253	428	" Ram, Murat	" Baldeo	2.1.51	-	-
254	453	" Janki Pd	" Sheo Pal	1.1.50	-	-
255	547	" Kailash Narain	" Bhagwati Pd.	19.7.50	-	-
256	548	" Keshav Pal	" Bheeka	1.10.52	-	-
257	805	" Maharaj Deen	" Janki	1.1.50	-	-
258	441	" Gur Charan	" Chupai	8.5.49	-	S/C
259	423	" Chandrika	" Kodidin	**	-	No
260	426	" Rai Mohan Rai	" Ram Chandra Das	**	-	-
261	798	" Murli	" Baran	1.12.36	-	S/C
262	445	" Babu Ram	" Ram Lakhan	5.8.49	-	-
263	497	" Shiv Ratan	" Mangroo	1.1.49	-	S/C
264	517	" Asharfi Lal	" Sampat Lal	**	-	S/C
265	528	" Shyam Lal	" Sukhali	**	-	S/C
266	546	" Daya Shanker Upadhaya	Sri Nath Upadhaya	14.10.47	-	No
267	534	" Ram Ujagar	" Jasingu	**	-	S/C
68	569	" Nankao	" Hit Lal	**	-	-
69	585	" Ginni Lal ✓	" Kalloo	19 yrs.	-	S/C
70	608	" Rama Nand	" Ram Prasad	21.7.50	-	-
1	832	" Muneshwar	" Kashi Nath	19 yrs.	-	-
2	474	" Ram Dhani	" Medhai	22.1.43	-	S/C
3	429	" Adal Singh	" Sonipal	15.12.46	-	S/C
	854	" Ram Narain	" Nirmal	**	-	-

187 days
57

Age to be verified

Contd...page 12

2
Panel for 1977

4
103

S. No.	Roll No.	Ward No.	Name	Father's Name	Date of birth	Date of appointment.	Whether S/C or not.
201	892	Sri Babban Pd.		Sri Mohan Ram	1.3.47	-	S/C
202	105	"	Ram Ajore	" Ram Karan	22 Yrs	-	-
203	276	"	Vikash Ch. Srivastava	Sunder Lal Srivastava	17.1.51	-	-
204	44	"	Rajendra Upadhyaya	" Parmeshwar	**	-	-
205	50	"	Asha Ram	" Ramjeet	**	-	-
206	111	"	Nanhey	" Bhola	20.7.48	-	-
207	112	"	Vishwanath	" Buddhoo	24 Yrs.	-	-
208	410	"	Ram Kailash	" Salig Ram	**	-	-
209	153	"	Ramhit	" Chhotkan	5.10.47	-	S/C
210	795	"	Ram Dhari	" Jagdeo	**	-	-
211	278	"	Ram Harak	" Shiv Nath	**	-	-
212	833	"	Ram Pearey	" Chhote Lal	20 Yrs	-	No
213	891	"	Ram Baran	" Merai	2.3.43	-	No
214	86	"	Ganga Prasad	" Mundar	7.8.47	-	-
215	87	"	Mewa Lal	" Ram Charitar	24 yrs.	-	-
216	53	"	Jagjeewan	" Mihi Lal	**	-	S/C
217	95	"	Ram Niwaz	" Luschmi Pd	23 Yrs.	-	No
218	114	"	Ram Saran	" Buchai	24.6.49	-	-
219	161	"	Ram Harphool	" Munai	1.1.45	-	S/C
220	407	"	Sunder Lal	" Keshwar Din	1.1.51	-	No
221	277	"	Razak	" Ashik Ali	18.11.44	-	-
222	244	"	K.C. Pershad	" Kedar Nath	**	-	-
223	75	"	Balbhadrhar	" Kampta	31.12.46	-	No
224	76	"	Ram Kishan	" Bechan Lal	2.8.49	-	S/C

** Age to be verified

Contd.. page 10.

[illegible]

पराजिती, उन्नाव, फैजाबाद, रुहेली, गाजियाबाद

जिला दंडी जवाहर वाराणसी तहसील, रायचौरी

डी.एम.डब्ल्यू. निहालगढ़ जलानगर

एक-ती

रतमल्लन टीडी, लक्ष्मणनगर पी. डबल्यू.आई. (लेफ्टी/लक्ष्मणनगर)

निरीक्षक चन्द्रबाग तथा आलमबाग/लखनऊ २. धन्य निरीक्षक (होट)/लखनऊ इन्हें भेजकर निरीक्षक (ताड़न)/लखनऊ डी० ई० एफ० ओ० लखनऊ

(ला. नं.) / ज्ञाननं. डी० ई० एफ० ओ० लखनऊ

रैलवे नरीशक, फैलाबाद, रेलवे नरीशक/गौतमपुर, रतापगढ़ प्रयाग वाराणसी मुम्बई आदि
राज्यवर्ती तथा सहायक रेल

मण्डल गणिक अधिकार (डीजल)/मुगलसराय, जीर फ्लो (डीजल)/मुगलसराय एलजीआई (1)/11/लखनऊ.
एलजीआई/ मुगलसराय (2) वाराणसी ।

एसआई(ई) या रागसी एसआई(ई) फेजावाक एसआई(इन्क्यू) फेजावाक, एसआई(ई), रागसी
एसआई(इन्क्यू)/प्रता रागसी सीटीआई/लखनऊ

[illegible]

सत्यमेव जयते/सत्यता न पर

1944-1945

८ डबल्युअरस ऑ०

लोकोत्तरपै लखनऊ जनावाद वाराणसी प्रतापगढ़ प्रधान शिपि 1, 2 3, 5 तथा 6

विषय :- अनुचित प्रति के कोंटे को गिरा कर पुरा करने के लिए अनैतिक तरीका जो छानबीन द्वारा योग्य पाए गए अभ्यर्थियों की सूची ।

अनैतिक कार्यधरियों की छानबीन ए०पी०ओ३ (सीबी) तथा ए०एसटी०ए० द्वारा छानबीन करने का
कार्य जारी है। अयोगधरियों की सूची तैयार की जा रही है। सूची में विषय तथा तद्विषयी
नोट हैं। इन अयोगधरियों को अनुचित शक्ति के दुरुपयोग की कमी, रोडर के अनुसार तुरतः कार्रवाई किए
निमित्त किया जाए। उनकी नियुक्ति से पहले अनुचित विषयों में वह अयोगधरियों कार्य कर चुके हैं।
निमित्त अयोगधरियों का सेवा विवरण तथा उत्तर/स्वागत पत्र, तैयार किया जा रहा है।

आपकी इच्छा है, की पूर्ति करा लें । अतः हमें यहाँ पर उस निल सत्य अतिथी द्वारा

1944-1945

THE RUC-5015 (75-1111)

LIST OF CASUAL LABOURS SCREENED AND FOUND SUITABLE AS SIGNAL & TELE-COM KHALASIS
AGAINST SHORTFALL OF SCHEDULED CASTES QUOTA ON LUCKNOW DIVISION BY ASTE & APO(PC)
LUCKNOW.

S.No.	Roll No.	Name	Father's name	Dt.of birth.	Sr.Subordinate Caste under whom working.
1.	2.	3	4	5	6
1.	51	Shri Kanhaiya Lal	Sri Nand Lal	30.5.45	CTI/Wireless Bahelia
2.	16	" Ram Dhani	" Mirahi	22.1.43	SI/FD Dhobi
3.	83	" Satgughan	" Sri Ran	1952	SI/FD Dushadh
4.	103	" Anrik Singh	" Sadhu Singh	2.12.54	SI/C/LKO Ramlasia
5.	25	" Ram Din	" Kusher	5.2.55	DEN/HQ Kureel
6.	14	" Vishnu	" Jhagroo	25.11.50	SI/E/BSB Dhobi
7.	104	" Lachhman	" Bedhai	5.2.50	SI/C/LKO -
8.	118	" Ram Sumer	" Durjan	21.11.50	SI/E/PBH Pasi
9.	40	" Shanker Lal	" Mahabir Pd.	5.6.53	IOW/CB/LKO Dhobi
10.	15	" Bechan Ram	" Sobran	1.1.48	SI/E/BSB Harijan(Chamar)
11.	124	" Prem Chand	" Jagdanba	2.4.56	CTI/LKO Pasi
12.	38	" Baboo Lal	" Vjager	22.4.54	PWI/LKO Pasi
13.	54	" Ram Baran	" Sukhai Ram	10.7.55	PWI/SKN Chamar
14.	69	" Ram Ashrey	" Sohan	20.7.52	SI/W-FD Chamar
15.	70	" Chhedoo Lal	" Sheo Ratan	1.6.56	SI/SLN Bahelia
16.	55	" Kaloo	" Punnoo	19.6.51	PWI/SKN Chamar
17.	39	" Ram Surat Ram	" Kashi Ram	1.7.51	SI/ON Chamar
18.	119	"Keshari Pd.	" Harchhatta	18.11.53	SI/E/PBH Chamar
19.	78	" Nand Kishore	" Chhanga	22.8.54	CTI/LKO Jaiswar

Subject to production of proper proof of date of birth
Scheduled Caste Certificate & Casual labour
card.

Asstt. Personnel Officer(PC)
Lucknow.

LIST OF CASUAL LABOURS

1st Copy for Tribunal

①

100

In the Central Administrative Tribunal, Allahabad.

Application No. 174 of 86.

CA

Shanti Prasad

... Applicant

Versus

G.M., N. Railway, & others.

... Respondents

Fixed For 16-2-1988

26.8.1988

APPLICATION FOR CONDONING DELAY IN FILING REBUTTAL TO
DOCUMENT FILED ON 23-9-87 ON BEHALF OF THE RESPONDENT.

The applicant most humbly sheweth as under :-

1. That ten sheets of loose papers purporting to be documents were filed on 23-9-87 on behalf of the Respondent and the Hon'ble Tribunal allowed the applicant to file rebuttal by 10-11-87.
2. That because of sickness of his wife and children, the applicant was unable to collect information/documents for filing the rebuttal in time. The delay is reasonable and bonafide, hence liable to be condoned.

WHEREFORE it is prayed that the Hon'ble Tribunal be pleased to allow the accompanying affidavit condoning the delay to be filed and taken on record to secure the end of justice,

Encl: Affidavit

Dated: 15-2-1988

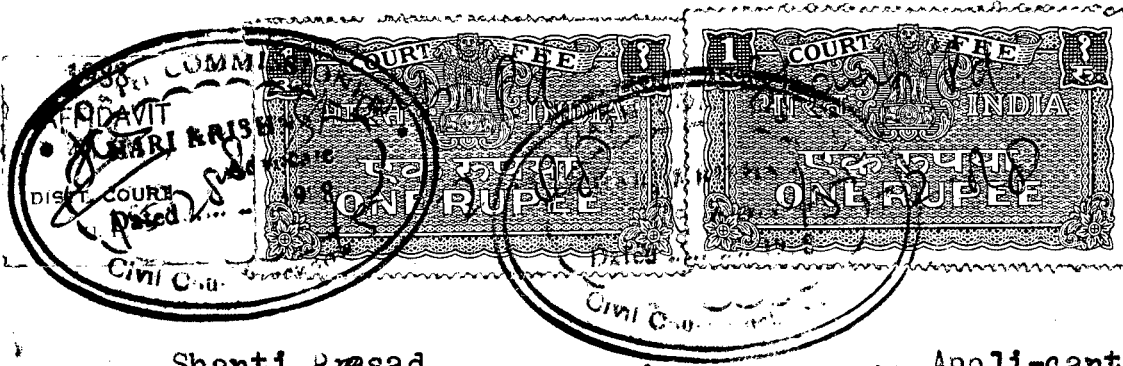
Shanti Prasad
Applicant

Geedhy
Asin
Came

Recd
19
26-7-88

In the Central Administrative Tribunal, Allahabad.

Application No. 174 of 86.



Shanti Prasad

.. Applicant

Varsus

G.M./N. Railway & others.

.. Respondents

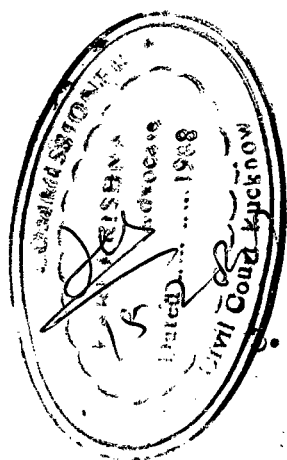
Fixed for 16-2-1988.

AFFIDAVIT TO REBUT THE DOCUMENT FILED ON 23-9-87

ON BEHALF OF RESPONDENTS.

I, Shanti Prasad S/o Sri Mangal Singh aged about 31 years employed as Khalasi under the Chief Telecommunication Inspector, Telephone Exchange, Northern Railway, Charbagh, Lucknow do hereby solemnly affirm and state on oath as under :-

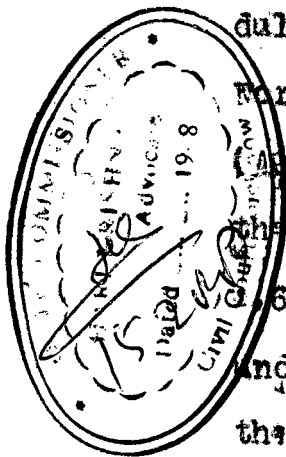
1. That the deponent is the applicant and he is conversant with the facts of the case.
2. That ten sheets of loose papers purporting to be documents were filed on 23-9-87 on behalf of respondents without indicating the relevancy thereof. These papers are with no head and tail and bear no date. As such they are not authentic.



That the cadre of Khalasis under (1) the Chief Telecommunication Inspectors and (2) the Signal Inspector are separate for appointments and promotions. The Panels of Khalasis from Casual Labours are prepared for these two cadres separately. Such panels are formed to the extent of available vacancies during the specified period. The currency of panel expires after the expiry of such period and fresh

Contd.....(2)

Shanti Prasad



their appointment as Khalasis under the Signal Inspector's Panel Position No. 230-7/0-1/5 (A) dated 24-2-1978. On the basis of this very the following Khalasis including the respondent Nos. 6, 8, 9 & 10 who were liable for their appointments under the Signal Inspectors, managed themselves their appointment under the Chief Telecommunication Inspector. The particulars are as under :-

Sl. No.	Name	Father's Name	Panel position.	Date of appointment.	Remarks
	S/Shri	S/Shri			
1.	Jogeshwar Tewari	Chhadi Tewari	9	17-8-78	-
2.	Sri Ram	Rajai	61	10-10-78	-
✓ 3.	Chhabi Lal	Ram Harakh	65	4-8-78	Respondent
✓ 4.	Ram Kailas	Salig Ram	75	Unknown.	"
5.	Bhagat	Saral Pd.	86	2-9-78	
6.	Asha Ram	Ram Jait	144	18-8-78	
7.	Rameshwar	Mahabir	146	5-7-78 *	
✓ 8.	Nankoo	Hit Lal	149	11-8-78	"
✓ 9.	Kamal Kishore	Mahadeo	155	Unknown	"
✓ 10.	Parmeshwar	Harnath	208	"	"
11.	Ram Chander I	Biswanath	322	29-9-78	} **
12.	Ram Chander II	Biswanath	322	12-10-78	

Notes:- (1) * Ramsher S/o Mahabir has been assigned seniority from 5-7-78 vide Annexure (17) filed on behalf of the applicant.

(2) ** Two persons named Ram Chander S/o Biswanath have been appointed against a common Panel Position No. 322

Contd. . . . (3)

Shanti Lal

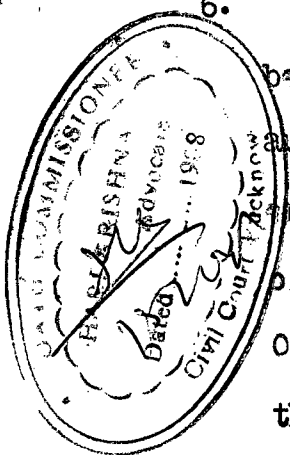
121

1. That respondent No. 1 to 3 are responsible to maintain Service Records of respondent No. 4 to 10 and produce before the Hon'ble Tribunal for proper adjudication but they have shirked from that responsibility and refused to produce even on demand by the applicant before the Hon'ble Tribunal. The respondent No. 4 to 10 themselves have not appeared before the Hon'ble Tribunal with their own cases of service particulars.

5. That the "Northern Railway Mens Union" is a registered Union under the "Trade Union Act 1926" and recognised by the respondent No.1. The respondent No.4 is a Secretary of Signal & Telecom. Branch of the aforesaid Union. The Respondent No.5 to 10 are active members of the aforesaid Union. The Respondent No. 4 to 10 and their Union have compromised with Respondent No. 1 to 3 in the matter of anomalous and illegal appointments and promotions and in that deal the Respondent No. 4 to 10 have been promoted illegally and out of turn.

Handwritten signature

6. That Annexure (24) to the affidavit filed on behalf of the applicant is the list of officers authorised by the Railway Board, the officer so enlisted may only act in the court cases on behalf of the Railway Administration. The Assistant Personnel Officer who has signed and verified the reply in the present case does not figure in the aforesaid authorisation.



Contd. . . . (4)

Handwritten signature

4

AN

(19), (20) and (21)

7. That Annexure (18) to the affidavits are true
 ✓ Photostat copy of authorisation letters from the
 ✓ Railway Board New Delhi. ✓

Understand

Date: 15-2-1988

Thanked
DIPONT

VERIFICATION

I, Shanti Prasad abovenamed deponent do hereby
verify that the contents of paras 1 to 7 and are
true to my personal knowledge.

Verified and signed on this day of *15 Feb.* 1988
in the court compound at Lucknow.

15-2, 1988

Transferred
DEPARTMENT

I know the ground
where this happened before
me.
Kellogg
in
1871



Solemnly affirmed before me in office to day

At 11:00 AM -

who "G-d by Shm..."

Ct.

61.

explos

Shank. Based.
Mond. Glycer

AN

Hen Kordus

15-22

LL. B. Advocate
Oath Commissioner of Affidavit
Civil Court, Lucknow.

Copy of Railway Board's letter No. F(NG)11-73CI/72 dated 7-1-75 addressed to the General Manager, All Indian Railways and others.

Sub: - Empanelment of Casual Labourers and Substitutes
extension of ad.Hoc procedure upto 31-12-1975.

Reference Railway Board's letter of even number dated 1-12-73 under which instructions have been issued that all Class IV vacancies as may become available upto 31-12-1974 should be filled in from amongst Casual Labourers and Substitutes. A special relaxation has, however been made vide Board's letter No. F(NG)11-73CI/41 dated 23-8-73, in respect of Class IV vacancies in Workshops due to special requirement of Workshops.

2. The Board have now decided that the above Ad.Hoc procedure of empanelment by screening Committee and the special relaxation from Workshops may be extended in respect of all Class IV vacancies which may become available upto 31-12-1975.

3. Receipt of this letter may please be acknowledged.

Certified True Copy

Thakur



Copy of Railway Board's letter No. 7(NG)11-76CI/120
dated 22-12-1976 addressed to the General Managers
All Indian Railways and others.

Sub: - Empanelment of Casual Labourers and
Substitutes - Extension of Ad-Hoc
procedure upto 31-12-1977.

Reference Railway Board's letter No.
7(NG)11-75CI/142 dated 30-12-1975 under which instructions
have been issued that all Class IV vacancies as may
become available upto 31-12-1976 should be filled in
from amongst Casual Labourers and Substitutes. A special
relaxation has however been made vide Board's letter No.
7(NG)11-73CI/11 dated 23-8-1973 in respect of Class IV
vacancies in Workshops due to special requirement of
Workshops.

2. The Board have now decided that the above ad-Hoc
procedure of empanelment by Screening Committee and the
special relaxation from Workshops may be extended in
respect of all Class IV vacancies which may become
available upto 31-12-1977.

3. Receipt of this letter may please be acknowledged.

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Copy of Railway Board's letter No. (NG) 11/78/GI/2 dated 20-1-78 addressed to the General Managers, All Indian Railways and others.

Sub: - Empanelment of Casual Labourers and Substitutes -
Extension of ad.Hoc Procedure upto 31-12-78.

.....

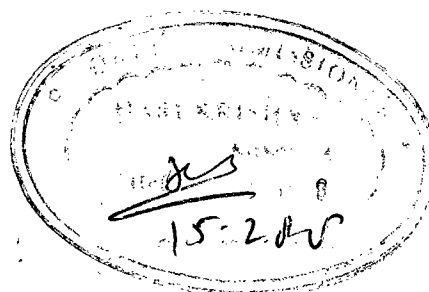
Reference Railway Board's letter No. (NG) 11-76GI/120 dated 22-12-76 under which instructions have been issued that all Class IV vacancies as may be available upto 31-12-1977 should be filled in from amongst Casual Labourers and Substitutes. A special relaxation has however been made vide Board's letter No. (NG) 11-73GI/41 dated 23-8-73 in respect of Class IV vacancies in Workshops due to special requirement of Workshops.

2. The Board have now decided that the above Ad-Hoc procedure of empanelment by Screening Committee and special relaxation for Workshop may be extended in respect of all Class IV vacancies which may become available upto 31-12-1978.

3. Receipt of this letter may please be acknowledged.

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COPY

GOVERNMENT OF INDIA (BHAPAT SAFAKAR)
 MINISTRY OF RAILWAYS (RAIL MANTRALAYA)
 (RAILWAY BOARD).

No.E(G)82LL2-2

New Delhi, dated 21.2.83.

NOTIFICATION

GSR _____ In exercise of the powers conferred by rule 1 of Order XXVII of the First Schedule to the Code of Civil Procedure, 1908 (5 of 1908) and in supersession of the notification of the Government of India in the Ministry of Railways (Railway Board) No.GSR 146 dated the 21st, January, 1978 the Central Government hereby appoints:-

- (i) the officers mentioned in the Schedule annexed hereto as persons by whom plaints and written statements in suits in any court of Civil Jurisdiction by or against the Central Government in respect of the Railway Administration shall be signed.
- (ii) those of the officers referred to in sub-clause (i) who are acquainted with the facts of the case, as persons by whom such plaints and written statements shall be verified.

.....

ANDIX

GOVERNMENT OF INDIA (BHAPAT SAFAKAR)
 MINISTRY OF RAILWAYS (RAIL MANTRALAYA)
 (RAILWAY BOARD)

No.E(G)82LL2-2

New Delhi dated 21.2.1983.

NOTIFICATION

GSR _____ In pursuance of the provisions of rule 2 of Order XXVII of the First Schedule to the Code of Civil procedure, 1908 (5 of 1908) and in supersession of the notification of the Government of India in the Ministry of Railways (Railway Board) No.GSR309 dated the 5th August, 1981, the Central Government hereby authorizes the officers specified in the Schedule below to act for and on behalf of the Central Government in respect of any judicial proceedings relating to a Railway Administration.

SCHEDULE

Contd...2.

ॐ नमो भगवते वासुदेवाय (कामिनी)
 गुरुदेव विवेकानंद

For DRM/P.N. : 1/1/83

152/83

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- 2 -

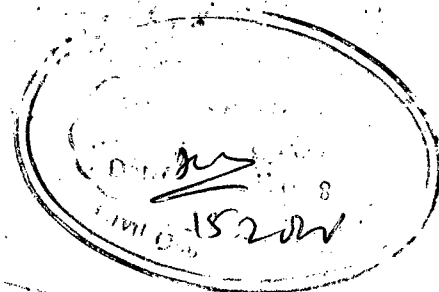
SCHEDULEMinistry of Railways (Railway Board)

- (i) Secretary
- (ii) Joint Secretary
- (iii) Deputy Secretary.
- (iv) Under Secretary.
- (v) Director
- (vi) Addl. Director.
- (vii) Joint Director.

2. All Railways including Metro Railway, Chittaranjan Locomotive works, Diesel Locomotive Works, Integral Coach Factory, Wheel and Axle Plant, Diesel Component works, Metropolitan Transport Project, Railway Electrification and Central Organisation for Modernisation of Workshops.

- (i) General Manager.
- (ii) Chief Administrative Officer
- (iii) Additional General Manager
- (iv) Senior Deputy General Manager
- (v) Additional Chief Vigilance Officer.
- (vi) Dy. General Manager.
- (vii) Chief Planning Officer.
- (viii) Chief Project Officer.
- (ix) Dy. Chief Planning Officer.
- (x) Chief Public Relation Officer
- (xi) Divisional Railway Manager.
- (xii) Addl. Divisional Railway Manager
- (xiii) Chief Personnel Officer.
- (xiv) Addl. Chief Personnel Officer.
- (xv) Dy. Chief Personnel Officer.
- (xvi) Officer on Special Duty (Industrial Relations)
- (xvii) Senior Divisional Personnel Officer
- (xviii) Chief Security Officer.
- (xix) Dy. Chief Security Officer.
- (xx) Chief Engineer.
- (xxi) Chief Bridge Engineer.
- (xxii) Chief Project Engineer.
- (xxiii) Chief Project Engineer.
- (xxiv) Chief General Engineer.
- (xxv) Chief Planning and Design Engineer.
- (xxvi) Addl. Chief Engineer.
- (xxvii) Dy. Chief Engineer.
- (xxviii) Senior Divisional Engineer.
- (xxix) Chief Operating Supdt.
- (xxx) Chief Comm. Supdt.
- (xxxi) Chief Marketing Supdt.
- (xxxii) Chief Claims Officer.
- (xxxiii) Chief Passenger Traffic Supdt.
- (xxxiv) Chief Traffic Safety Supdt.
- (xxxv) Chief Traffic Planning Supdt.
- (xxxvi) Addl. Chief Commercial Supdt.
- (xxxvii) Addl. Chief Claim Officer.

Page 23



Contd..3.

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(xxxviii)	Area Superintendent.
(xxxix)	Dy. Chief Operating Supdt.
(xi)	Dy. Chief Com'l. Supdt.
(xii)	Dy. Chief Claim Officer.
(xiii)	Sr. Divisional Commercial Supdt.
(xiiii)	Sr. Divisional Operating Supdt.
(xxiv)	Trunk Wagon Supdt.
(xxv)	Chief Mechanical Engineer.
(xvi)	Chief Freight Traffic Supdt.
(xxvi)	Chief Workshop Engineer.
(xvii)	Addl. Chief Safety Supdt.
(xiv)	Addl. Chief Opto. Supdt.
(i)	Chief Rolling Stock Engineer.
(ii)	Chief Diesel Motive Power Engineer(P/L) (Diesel)
(liii)	Addl. Chief Mech. Engineer.
(liii)	Addl. Chief Mechanical Engineer(Production).
(lii)	Additional Chief Mech. Engineer(Industrial Engineer)
(iv)	Dy. Chief Mechanical Engineer.
(ivi)	Senior Divisional Mech. Engineer.
(vii)	✓ Chief Signal and Telecommunication Engineer.
(viii)	Chief Communication Engineer.
(lix)	Addl. Chief Signal Engineer.
(ixi)	Addl. Chief Communication Engineer.
(ixii)	Dy. Chief Signal and Telecomm. Engineer.
(ixiii)	Chief Electrical Engineer.
(ixiv)	Chief Electrical Services Engineer.
(ixv)	Chief Electrical Distribution Engineer.
(ixvi)	Chief Electrical Construction Engineer.
(ixvii)	Chief Electric Loco Engineer.
(ixviii)	Chief Electrical Project Engineer.
(ixxi)	Addl. Chief Electrical Engineer.
(ixx)	Dy. Chief Electrical Engineer.
(ixxi)	Controller of Stores.
(ixxix)	Chief Materials Manager.
(ixxiii)	Addl. Controller of Stores.
(ixxiv)	Dy. Chief Medical Officer.
(ixxii)	Deputy Controller of Stores.
(ix)	Chief Hospital Supdt./Chief Surgeon /Chief Physician.
(ixxxx)	Chief Hospital Supdt./Chief Surgeon /Chief Physician.
(ixxvii)	Addl. Chief Medical Officer.
(ixxcii)	Medical Supdt.
(ixxix)	Chief Medical Officer/Chief Medical Officer.
(ixxix)	Senior Divisional Medical Officer.
(ix xx)	Financial Adviser and Chief Accounts Officer.
(ixxii)	Addl. Financial Adviser and Chief Accounts Officer.
(ixxx)	Deputy Chief Accounts Officer.

Contd. 3.

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Dated 15.2.20

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- 4 -

3. Research designs and Standards Organisation:

- (i) Director General
- (ii) Senior Dy. Director General.
- (iii) Joint Director (Publication).
- (iv) Joint Director (Establishment).
- (v) Dy. Director (Establishment).
- (vi) District Controller of Stores.
- (vii) Town Engineer.
- (viii) Dy. Director (Administration).
- (ix) Dy. Director (Documentation).

4. Training Institute:

- (i) Principal, Railway Staff College, Vadodra.
- (ii) Vice Principal, Railway Staff College, Vadodra.
- (iii) Principal, Indian Railways Institute of Mechanical and Electrical Engineering, Jamalpur.
- (iv) Principal, Indian Railway Institute of Signal Engineering and Telecommunications, Secunderabad.
- (v) Principal, Indian Railway Institute of Advanced Track Technology Pune.

5. The Railway Liaison Office.

- i) Railway Liaison Officer,

(A.K. Basu)

Joint Director Estt. (W).

The Manager,
Government of India Press,
New Delhi.

No. B(G)82LL2-2

New Delhi

dated 21. 2. 1983.

Copy forwarded for information to:-

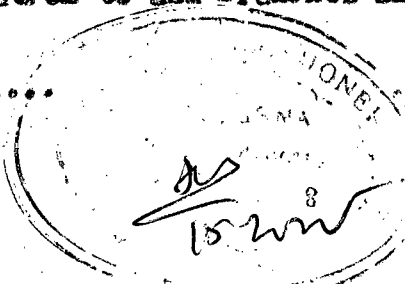
- 1) The Ministry of Law (Judicial Section) New Delhi.
- 2) The General Managers, All Indian Railways, including Metro Rly. CLW, DLW, ICF Wheel & Axle Plant, DSW, WEP and Railway Electrification and COFMO.
- 3) The Director General, RDSO, Lucknow.
- 4) The R.L.O., New Delhi.

sd/- (K.K. Lahiri)

Desk Officer, Estt. (Genl).

Copy forwarded for information to all Branches in Railway Board's office.

For DRM/P.N.E.R (L/N)
पूरीतः देवे, अलनर
७६ पञ्चम रेल प्रबन्धन (कमिन्)
१



Certified True Copy

J. K. Lahiri

1st copy of Tribunal

In the Central Administrative Tribunal, Allahabad.

Application No. 174 of 86.

Shanti Prasad

.. Applicant

versus

The General Manager,

N. Ry., New Delhi & others.

.. Respondent

Fixed for 18-2-1987.

25.5.1987

INDEX OF THE PAPER BOOK.

S. No.	Description.	Pages	
		From	To
1.	Application for Production of documents by Respondent No. 2 U/S 22(3)(b) of the A.T. Act 85.	1	3
2.	Application for Amendment of Appl. No. 1.	3A	3B.
3.	Application for permission for filing documents and Affidavit on behalf of the applicant.	4	5
(32)	Annexures (9) to (16) & (17)	6	23 A
(40)	Affidavit	24	25
4.	Application for permission to file replication of the reply filed on behalf of the Respondent.	26	31
5.	Application for proceeding for Petition against Respondent No. 1 to 10.		

Date: 18-2-1987

28-4-87

[Signature]

Applicant.

[Signature]
28/4/87

[Signature]
29/4/87

Application No. 174 of

Shanti Prasad

Versus

The General Manager,
N. Rly., New Delhi & others.

.. Respondents

Fixed For 18-2-1987.

Application for production of Document by Respondent
No. 2 U/s 22(3)(b) of the Administrative Tribunal Act 1985

It is most humbly submitted as under :-

1. That in para 6(iv) of the application, it has been said that the applicant was screened for the absorption in the regular cadre of Lucknow Division of N. Rly. vide A.P.D. (PG), Northern Railway, Lucknow Division No. 220- Screening-A/77 dated 22-4-1977 and 25-4-1977 contained in Chief Engineer/A/N. Rly., Allahabad letter No. A/N/ Absorption-01/77 dated 27-4-1977. But the said facts are not admitted in the reply. So it is necessary that the letter be produced before the Hon'ble Tribunal.
2. That the Respondent No. 4 to 10 were all Casual Labours to be absorbed in the regular cadre of Lucknow Division of N. Rly. after screening. The Respondents No.s. 4, 6, 8, 9 and 10 were screened in the year 1978. The screening particulars of Respondent No. 5 and 7 are not disclosed. The informations relating to particulars of posting are the deter-

Contd. (2)

Shanti Prasad

mining factors of the seniority of the applicant ⁽²⁾ vis-a-vis Respondent Nos. 4 to 10. So it is necessary that the aforesaid informations/documents be produced before the Hon'ble Tribunal.

3. That publication of Seniority list is a fundamental requirement before making promotion. It has been alleged that the Respondent Nos. 4 to 10 ^{and after} were promoted to higher grade on 15-5-1979 without publication of Seniority list for the relevant time. So it is necessary that the said published Seniority list be produced before the Hon'ble Tribunal.

4. That in view of the facts mentioned in the foregoing paras, it is just and expedient to produce the following Documents/Informations before the Hon'ble Tribunal for proper adjudication of the case. These Documents/Informations are in the power and possession of Respondent No. 2. The applicant has not and he has no access to these documents :-

- (i) A.P.O.(PG), Northern Railway, Lucknow Division letter No. 220-3/Screening/R/77 dated 22-4-77 and 25-4-1977.
- (ii) Panel of Screened Casual Labour relating to Respondent No. 5 and 7 for their absorption in the regular cadre.
- (iii) Letter of Posting relating to Respondent No. 4 to 10 on the basis of Panel of Screened Casual Labour for their absorption in the regular cadre.
- (iv) Published Seniority list of Khalasis under Chief Telecommunication Inspectors, Lucknow Division of N.Rly. as on 1-4-1979 or earlier.

Contd. . . . (3)

Signature

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P R A Y E R.

WHEREFORE it is prayed that the Hon'ble Tribunal be pleased to direct Respondent No. 2 to produce the aforesaid documents in para 4(i) to 4(iv) above before the Hon'ble Tribunal to secure the end of justice.

Dated: ~~12~~ 2-1987

Shanti Prasad
Applicant

C E R T I F I C A T I O N.

I Shanti Prasad the applicant above named do hereby verify that the documents mentioned in para 4(i) to 4(iv) of the application are in the power and possession of the Respondent No. 2. The applicant has not and he has no access to these documents.

Signed and certified on this ~~12~~th day of February, 1987 at Allahabad.

Shanti Prasad
Applicant.

1st Copy
In the Central Administrative Tribunal, Allahabad.

Application No. 174 of 86.

Shanti Prasad

.. Applicant

versus

The Central Manager, N. Hly.
and others.

.. Respondents

Fixed For 24-3-1987.

Application for amendment of the application.

It is most humbly submitted as under :-

1. That for better appreciation and clarity of pleading the following is essential for the end of justice to be added as Para 6(10-A) between paras 6(10) and 6(11).

" 6(10-A) - That the applicant has been representing his case regarding seniority since 1979 and in 1984, when the juniors to the applicant like respondent No. 7 to 10 were promoted, the applicant felt aggrieved and found out the correct position about seniority and it is in that process, that it came to light that before these persons, the respondent No. 4 to 6, who were junior to the applicant were illegally promoted. So representations were made as stated above; and before 1984, the promotion and Panel Position of respondent No. 4 to 6 was not known as they had come from ^{BL to Telecommunication} Signal, sub-branch of Signal and ~~the~~ Telecommunication Department." A true copy of representation are annexures 4, 5, 6, 7, 8, 14, 15 & 16 filed on behalf of the applicant ^{BL}

Contd. . . . (2)

Sh. Prasad

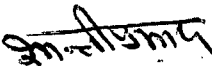
2. That in relief para 7(a) the following is essential to be added after the word "declaration" in first line as :-
"to be senior to the respondent No. 4 to 10 and deemed."

3. That the aforesaid amendment is essential for the just decision of the case.

Wherefore it is prayed that the amendment sought for in para 1 and 2 above may be allowed to be incorporated in the application.

Allahabad:

Dated: 24-3-1987


Applicant

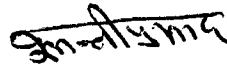
VERIFICATION

I the above named applicant do hereby verify that the contents of paras 1 to 3 are true to my own knowledge.

Signed and verified on this day of 24th March, 1987 in the Central Administrative Tribunal Compound, Allahabad.

Allahabad:

Dated: 24-3-1987


Applicant



Bhramji Gadav
Agent of the applicant

4
786

In the Central Administrative Tribunal, Allahabad.

Application No.174 of 86.

Shanti Prasad

.. Applicant

versus

The General Manager,

N. Rly. and others.

.. Respondents

Fixed For 18-2-1987.

Application for permission of filing documents and
Affidavit on behalf the applicant.

The applicant most humbly submit as under :-

1. That it is just and expedient to file additional documents and affidavit on behalf of the applicant for proper adjudication of the plaint.

Wherefore it is prayed that the Hon'ble Tribunal be pleased to allow the applicant to file the accompanying affidavit together with the following documents:-

LIST OF DOCUMENTS FILED.

1. Annexure (9) .. Photostat copy of Panel of 356 Nos. of Screened Casual Labour for absorption under Signal Inspector vide Senior Divisional Personnel Officer letter No. 220-7/0-4/S & T (APO) dated 24-2-1978.
2. Annexure (10) .. Photostat copy of Chief Engineer R/N. Rly./Allahabad letter No. R/NR/7/Absorption/GI/77/IKO dated 25-4-1977.

Contd. . . . (2)

Shanti Prasad

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3. Annexure (11) .. True copy of panel of 45 Nos. Screened Casual Labour for their absorption under Chief Telecommunication Inspector N. Rly., Lucknow Division framed during the year 1971.
4. Annexure (12) .. True copy of Medical Memo No. 2 dated 4-7-77 issued by G.T.I./Lucknow to D.M.O./Lucknow for Medical Examination of Shanti Prasad.
5. Annexure (13) .. Photostat copy of Trade Test result for promotion to T.C.M.-II in the grade of Rs. 330-480.
6. Annexure (14) .. Office copy of representation dated 11-6-1983 from Shanti Prasad to A.P.O./PU/Lucknow.
7. Annexure (15) .. Office copy of joint representation dated 15-6-87 from A.K. Mukherjee and others to D.R.M./NR/Lucknow.
8. Annexure (16) .. Office copy of joint representation dated 8-10-83 from Shanti Prasad and others to D.R.M./NR/Lucknow.
7. Annexure (17) .. Photostat copy of file no 848 R/11-1/85 dt 13/2/87 for G.D.O./Lko & C.T.I./LRD/BBB.

Dated: 18-2-1987

Shanti Prasad
Applicant

NORTHERN RAILWAY

No.220-S/O-4/SAT(APO)

Divisional Supdt.'s Office,
Lucknow, dated: 24.2.1978.All Signal Inspectors
on Lucknow Division.Reg:- S & T PANEL.

A panel of Khallasia of SAT Department was formed in 1971 consisting of 288 candidates. Out of these, 143 candidates upto S.No.141 (including Nos.66A and 71A also) have already been appointed. Another panel of 242 candidates of Construction Deptt. was formed by Hd.Qrs.Office which was required to be interpolated in the Divisional panel of SAT Department.

This revised panel has been framed by interpolating the remaining Divl.panel with the Construction panel, excluding the names of those who were common to both and has 356 names including 5 interpolated names of Divl.Class IV panel.

There are 4 candidates, at S.Nos.72, 76, 238 and 319, whose complete names could not be read but their fathers' names are available. Their complete names should be ascertained before appointments are made. In certain cases the date of births of candidates are either available in number of years or not at all available, which has been indicated as **. Their actual dates of births should also be ascertained while making appointments.

Henceforth the staff should be appointed strictly according to the revised interpolated panel.

(V.K.AGARWAL)

Sr.Divl.Personnel Officer,
Lucknow.

Certified true copy

T. C. Singh
H. C. Singh

[Signature]

**INTERPOLATED PANEL OF KHALASIS OF SGT(DIVL.)
AND "CONS." PANELS**

Sr. No.	Prev. P. No.	Cons. or Divl.	Name	Father's Name	Date of birth	Whether SC or not
1	2	3	4	5	6	7
			S/Shri	S/Shri		
1.	1	C	Siya Ram	Prasadi	6.7.39	-
2.	2	C	Nankoo	Ram Suchit	12.1.41	-
3.	3	C	Bahadur	Mahesh	21.4.41	-
4.	4	C	R.P. Misra	S.P. Misra	17.12.38	-
5.	5	C	Pandhi	Ram Harakh	1.5.43	-
6.	6	C	Shiv Baran	Ram Udit	17.12.38	-
7.	7	C	Kallu	Jachcha	7.7.40	-
8.	8	C	Sahaj Ram	Murli	6.3.41	-
9.	9	C	Jogender Tewari	Chhedi Tewari	11.10.41	-
10.	10	C	Unti Lal	Sahal	1.4.43	-
11.	153	D	Shiv Mangal	Lachman	24 years	SC
12.	11	C	Baij Nath	Suraj Bali	11.8.45	-
13.	154	D	Ram Khelawan	Neemar	24 years	SC
14.	149	D	Hari Har Pd.	Parmeshwar Din	6.7.44	-
15.	14	C	Sabu Lal	Pancham	12.4.49	-
16.	158	D	Budh Ram	Mahangoo	1.5.47	-
17.	15	C	Ram Kawal	Chauthi	1.1.42	-
18.	16	C	Baldeo	Raja Ram	15.12.46	-
19.	142	D	Jaskaran	Jagannath	20.10.46	-
20.	17	C	Ram Khelawan	Bali Karan	1.1.47	-
21.	19	C	Nanhoo	Meeta	31.12.46	-
22.	20	C	Ram Das	Doodh Nath	4.2.46	-
23.	21	C	Kanta Pd.	Devi Dayal	19.12.45	-
24.	22	C	Bharat	Shiv Nath	18.5.47	-
25.	23	C	Rachu Nandan	Paltu	14.4.47	-
26.	223	D	Bal bhaddar	Kanta	31.12.46	-
27.	24	C	Kallash Chander	Ram Kishan	27.10.46	-
28.	-	C	Shiv Bodhan	Jagdish Pd.	1.5.47	-
29.	183	D	Chhedi Lal	Angnoo	7.3.44	-
30.	25	C	Yawar Hussain	Akhtar Hussain	6.10.49	-
31.	162	D	Ram Milan	Ram Gopal	23 years	-
32.	26	C	Raj Kishore	Ram Dularey	1.7.45	-
33.	143	D	Raj Narain	Jagannath	21 years	-
34.	27	C	Ram Prasad	Chhotey Lal	25.5.49	-
35.	152	D	Abdul Rashid	Abdul Satar	7.8.47	-
36.	28	C	Ram Sunder	Nanhoo Ram	12.11.44	-
37.	155	D	Guru Prasad	Shiv Sahai	6.3.40	-
38.	29	C	Kamar Hussain	Yawar Hussain	1.1.45	SC
39.	219	D	Ram Harphool	Munai	3.12.49	-
40.	30	C	Ram Singh	Raghubir Singh	15.5.46	-
41.	146	D	Mani Ram	Shri Ram	15.10.46	-
42.	31	C	Babu Lal	Ram Charan	7.8.47	-
43.	214	D	Ganga Prasad	Munder	2.7.49	-
44.	32	C	Ram Ujagir	Ram Kishore	4.9.48	-
45.	34	C	Ramzan Mohd.	Wali Mohd.	3.10.50	-
46.	183	D	Raja Ram	Sai Govind	1.1.49	-
47.	160	D	Jai Ram	Jagdeo		-

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1	2	3	4	5	6	7
			3/Shri	8/Shri		
48.	164	D	Prem Narain	Anta Din	20.7.47	
49.	157	D	Ram Sowak	Munshi Ram	4.1.44	
50.	171	D	Ganga Din	Ram Sahai	2.8.41	
51.	159	D	Chandra Ball	Mahadeo	15.1.49	
52.	170	D	Ram Nihore	Budho	1.1.38	
53.	179	D	Mithu Ram	Khedu Ram	14.6.48	80
54.	177	D	Babu Ram	Lal Bahadur	1.7.42	
55.	182	D	Ram Ajore	Bal Govind	18.2.46	
56.	174	D	Bhupya Din	Kishan	15.1.44	80
57.	176	D	Ram Jang Verma	Deota Din	4.1.48	
58.	175	D	S.S. Mukerjee	B.N. Mukerjee	19.3.48	
59.	181	D	Jagdish	Lal Bahadur	15.8.48	
60.	207	D	Vishwa Nath	Budho	24 yrs.	
61.	178	D	Jri Ray	Rajai	**	
62.	146	D	M.H. Hafiz	Abdul Rahman	20.8.50	
63.	151	D	Atiq Ahmad	Sauk'illah	30.12.51	
64.	188	D	Ram Bux	Badloo	1.1.50	
65.	189	D	Chhabil Lal	Ram Harakh	**	
66.	184	D	Hari Lal	Ram Kishore	1.7.48	
67.	181	D	Ram Lal	Matto	30.1.50	
68.	185	D	C.K. Ghosh	S.K. Ghosh	10.2.49	
69.	184	D	Chhodu	Banarsi	**	80
70.	190	D	Mahesh Pd.	Mahraj Din	2.10.51	
71.	220	D	Sunder Lal	Kleshwar Din	1.1.51	
72.	41	C	 Tilak	Hira Lal	4.3.49	
73.	187	D	Kawal	Raj Ball	15.9.51	
74.	193	D	Jagar Das Ram	Tinnal	17.1.43	80
75.	208	D	Ram Kailash	Salig Ram	4.12.51	
76.	43	C	ari	Sita Ram	6.10.39	80
77.	264	D	Asharfi Lal	Sampat Lal	**	80
78.	161	D	S.K. Dass	M.N. Dass	9.2.50	80
79.	45	C	Kishori	Basdeo	8.1.50	
80.	46	C	Agam Ali	Abid Ali	6.2.50	
81.	196	D	Shamsher Bahadur	Ori Lal	26 years	
82.	226	D	Ram Bahadur	Shiv Das	31.12.47	
83.	216	D	Mawa Lal	Ram Charitra	24 years	
84.	278	D	Ram Dhand	Meral	22.1.43	80
85.	200	D	Idu Ram	Prem Raj	2.1.49	
86.	50	C	Bhagat	Sarla Prasad	18.11.45	
87.	225	D	Ram Krishan	Onya Prasad	1.11.50	
88.	202	D	Ram Ajore	Ram Karan	6.10.47	
89.	217	D	Ram Nivas	Laxmi Prasad	23 years	
90.	218	D	Ram Saran	Elchal	24.6.49	
91.	51	C	Ram Mayan	Ram Avadh	5.1.49	
92.	224	D	Ram Kishan	Bechar Lal	2.8.49	80
93.	277	D	Bishram	Hari Lal	**	80
94.	173	D	Bhagwati Pd.	Raja Ram	16.2.49	
95.	52	C	Ram Kawal	Sukla Ram	4.11.49	
96.	229	D	Razimbar Dayal	Birdanti	13.2.50	80

contd...3.

Amal Kumar

Am

- 3 -

1.	2.	3.	4.	5.	6.	7.
			S/Shri	S/Sri		
97.	53	C	Lal Deo	Baljore	26-4-48	-
98.	186	D	Ram Adhar	Mathura Pd.	1-1-51	-
99.	227	D	Gauri Shanker	Vishwa Nath	6-6-52	-
100.	-	-	Ravinder Pratap Singh	Maheshwar Bux Singh	3-1-47	-
101	237	D	Siya Ram	Jagannath	10-7-48	-
102	283	D	Sarju	Muneshwar	**	-
103	206	D	Nenhey	Bhola	20-7-48	-
104	249	D	Ram Asrey	Jhulai	8-7-47	-
105	221	D	Kanak	Ashiq Ali	18-11-44	-
106	263	D	Shiv Ratan	Mangroo	1-1-49	8.0.
107	54	O	Ram Krishna	Gaya Pd.	1-11-50	-
108	247	O	Ram Achhal	Sheo Murat	**	-
109	259	D	Chandrika	Kade Din	**	-
110	245	D	Raja Ram	Dukhi Ram	17-6-49	-
111	169	D	Shambu	Babu Lal	19-8-46	-
112	262	D	Babu Ram	Ram Lathan	5-3-49	-
113	230	D	Ram Sajiwan	Mohan Lal	1-8-52	-
114	57	C	Mohd. Azim Khan	Kabhdheni Khan	25-11-46	-
115	195	D	Ram Rup	Babu Ram	19-2-51	-
116	284	D	Bharat Chand Dass	Pencham Dass	**	-
117	243	D	Sabha Jit	Mehroo	**	-
118	58	O	Mohd. Halim	Mohd. Habib	1-4-50	-
119.	281	D	Baiju	Sita	**	-
120	231	D	Shyam Bahadur	Ram Sunder	5-7-45	-
121	254	D	Janki Pd	Shiv Pal	1-1-50	-
122	59	C	Mohd. Aslam Anwar	Mohd. Ahmad	4-6-49	-
123	252	D	Ram Avadh	Hem Raj	**	-
124	204	D	Rajender Upadhya	Parmeshwar	**	-
125	61	O	Suresh Chandra	Ram Asrey	28-6-51	-
126	-	-	Dular Chand	Kanta Ram	8-6-48	8.0.
127	265	D	Shyam Lal	Sukhali	**	8.0.
128	63	C	Ganga Din	Ram Sahai	2-9-46	-
129	282	D	Bhagwati Din	Dukhi	1-1-45	-
130	150	D	Ram Chandra	Sohan Lal	22 years	8.0.
131	266	D	Lynn Shanker Upadhya	Sri Nath Upadhya	14-10-47	-
132	244	D	Sanjivan	Sahdeo	**	-
133	158	D	Vijay Dayal	Laya Ram	10-7-49	-
134	65	O	Ram Chandra	Baldeo	24-12-49	-
135	253	D	Ram Karat	Baldeo	2-1-51	-
136	228	D	Ramjan	Mageshwar	20 years	-
137	157	D	Bhagirath	Raj Bahadur	2-2-51	-
138	255	D	Kailash Narain	Bhagwati Pd.	19-7-50	-
139	279	D	Hem Lal	Babu Ram	17-10-45	8.0.
140	285	D	Mami Ram	Johan	26-5-47	8.0.
141	165	D	Phirto Ram	Kishore	14-4-50	-
142	172	D	Ram Charan	Desai	20-12-50	-

Contd....4....

Dr. S. S. S. S.

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1	2	3	4	5	6	7
			S/Shri	S/Shri		
143.	-	-	Shri Dutt	Shiv Prasad	4.1.52	-
144.	205	D	Asha Ram	Ram Jit	**	-
145.	206	D	Ram Dayal	Gajadhar	16.11.48	30
146.	68	G	Rameshwar	Mahabir	23.4.51	-
147.	812	D	Ram Pearey	Chhotey Lal	30 years	-
148.	250	D	Sant Ram	Ram Nath	12.10.49	-
149.	269	D	Nankan	Hit Lal	10.11.48	-
150.	241	D	Ashok Kumar Misra	Murli Dhar Misra	8.9.50	-
151.	273	D	Adal Singh	Soni Pal	15.12.46	80
152.	147	D	Ram Asrey	Jhuri Ram	22 years	-
153.	279	D	Chauthi	Kuber	7.12.47	-
154.	309	D	Ram Hit	Chhutken	5.10.47	80
155.	190	D	Ram Phal	Jhuri Ram	84 years	-
156.	69	G	Narvadeshwar	Vidya Prasad	5.3.52	-
157.	246	D	Ram Naresh	Ram Adhar	**	-
158.	70	C	Bedrudin	Mohd. Yaqub	10.6.49	-
159.	-	-	Sunder Lal	Ram Jas	12.12.47	-
160.	233	D	Hausla Pd.	Ayodhya Pd.	11.2.46	-
161.	216	D	Jagjwan	Mehi Lal	**	80
162.	276	D	Rajendra Pd. Upadhaya	B.R. Upadhaya	1.7.48	-
163.	230	D	Raj Mohan Rai (Dad)	Ram Chander Dad	30.10.51	-
164.	194	D	Ram Ujagar	Raj Bali	**	-
165.	72	G	Mohd. Muntas	Mohd. Naseer	7.11.51	-
166.	199	D	Prem Shanker	Kutar	30 years	-
167.	240	D	Our Charan	Chopal	22 years	80
168.	269	D	Ginni Lal	Kalloo	18 years	80
169.	251	D	Anar Nath	Maiku Lal	19.7.49	-
170.	271	D	Muneshwar	Kashi Nath	19 years	-
171.	74	C	J.T. Singh	D.B. Singh	34.7.46	-
172.	267	D	Ram Ujagar	Jhingur	**	80
173.	76	C	Ram Chander	Mahabir Pd.	10.7.51	-
174.	234	D	Ram Bahadur	Bisheshar	**	-
175.	77	C	Kamal Kishore	Mahadeo Pd.	1.7.52	-
176.	236	D	Gautam	Harsuni	1.10.40	-
177.	78	C	Satnam Singh	Joginder Singh	3.6.47	-
178.	78	C	Sant Ram	Rameshwar	10.7.48	-
179.	40	G	Sohan Prakash	Babu Ram	1.7.48	-
180.	234	D	Irfan Ali	Bakridi	1.6.51	-
181.	43	G	Bashir Ahmad	Fakire	31.7.52	-
182.	44	G	Bhupender Kumar	Ish Chander Saxena	14.9.49	-
183.	65	C	Kutabullah	Idris	3.3.50	-
184.	66	C	Mohan Jit Singh	Trilok Singh	25.7.52	-
185.	97	C	Mangal Ram	Lautan Ram	5.7.52	-
186.	98	C	Lallu	Mata Pd.	15.9.48	-
187.	84	C	Ram Padarath	Ram Dayal	2.12.50	-
188.	90	G	Raj Bahadur	Mathura	19.9.49	-
189.	91	C	Radhey Lal	Fakirey	12.12.52	-
190.	266	D	Keshav Pd.	Bhikha	1.10.52	-
191.	93	C	Reghubir	Gairan	15.12.49	80

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202/10/11

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2	3	4	5	6	7
		9/Shri	9/Shri		
192.	94	C	Harun	Mohd. Ali	15.10.48
193.	95	C	Shyam Bohari	Cheti Bahadur	1.10.47
194.	96	C	Ganga Ram	Girdhari	5.6.49
195.	97	C	Jagdish	Ram Lal	10.10.52
196.	99	C	Suresh Chander	Mathura Pd.	30.6.52
197.	99	C	Shiv Narain	Moti Lal	16.9.52
198.	100	C	Guru Pd.	Misri Lal	20.6.49
199.	101	C	Shiv Pujan	Raj Karan	14.10.50
200.	102	C	Gudam Lal	Chandrika Lal	1.4.47
201.	103	C	Ram Chander	Sukh Narain	3.3.52
202.	104	C	Shanti Pd.	Ganga Pd. Srivastava.	1.1.52
203.	105	C	Jagdamba Pd.	Ram Achhabar	30.6.51
204.	106	C	Ram Ujagar	Ram Achha	1.7.51
205.	107	C	Inder Pal	Nira Lal	4.1.50
206.	110	C	Ram Ji	Dharam Raj	10.12.50
207.	109	C	Dilawar Bux	Mirza Azam Qader	29.9.52
208.	111	C	Parveshwar	Har Nath	19.1.53
209.	112	C	Abdul Resid	Befati	23.1.51
210.	140	D	Shiv Narain	Ram Lal	**
211.	261	D	Murli	Baran	1.12.38
212.	144	D	Sahib Hussain	Maqbul Hussain	14.2.41
213.	148	D	Ram Palat	Bhuleshwar	2.4.42
214.	242	D	Jai Ram	Dayal Yadav	1.7.49
215.	213	D	Ram Baran	Mersi	2.3.43
216.	239	D	Sita Ram	Deo Nandan Ram	12.6.45
217.	201	D	Babban Pd.	Mohan Ram	1.3.47
218.	232	D	Ram Avadh	Gajadhar	27.5.49
219.	210	D	Ram Dhari	Jagdeo	3.12.49
220.	167	D	Kalloo Ram	Raghunath	8.12.49
221.	257	D	Mahraj Din	Janki	1.1.50
222.	270	D	Rama Nand	Ram Pragat	21.7.50
223.	203	D	Vikash Chandra Srivastava	Sunder Lal	17.1.51
224.	275	D	Ram Gopal	Asharfi Lal	2.7.52
225.	169	D	Rajat Ram	Hindeshwari	11.7.52
226.	189	D	Madan Lal	Hanna Lal	23 years
227.	166	D	Ram Baran	Ram Narain	**
228.	311	D	Ram Harakh	Shiv Nath	**
229.	232	D	K.C. Prasad	Kedar Nath	**
230.	236	D	Kanta Pd.	Nanhoo	**
231.	274	D	Ram Narain	Nimal	**
232.	113	C	Mewa Lal	Sarjoo Pd.	15.1.53
233.	114	C	Hari Ram	Baldeo	20.7.52
234.	115	C	Thakur Pd.	Gudar Ram	13.6.47
235.	116	C	Ram Gulam	Mata Jadas	18.12.51
236.	117	C	Shyam Lal	Chhatkan	6.9.49
237.	118	C	Nand Lal	Authoo	8.12.50
238.	119	C	omar	Sukh Ram	1.1.43
239.	120	C	Bhola Nath	Lal Ji	10.7.46
240.	121	C	Arjun Singh	Derbari Singh	4.1.49

contd....6.

Signature

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6.

1	2	3	4	5	6	7
			S/Shri	S/Shri		
241.	123	C	Ram Murat	Viritanti	16.12.51	
242.	123	C	Dileu	Man Raj	3.3.44	80
243.	124	C	Ram Chet	Ram Kishore	1.1.53	
244.	125	C	Phool Chand	Hubraj	12.8.49	
245.	126	C	Hari Ram	Ram Baran	2.3.51	
246.	127	C	Ram Bahal	Hari Ram	1.1.53	
247.	128	C	Nazeer	Bhandari	1.3.48	
248.	129	C	Thalbeer	Jeeraj Singh	10.12.48	
249.	130	C	Ram Nagina	Ram Daras	1.7.49	
250.	131	C	Alak Ranjan	Sarat Chandra	19.1.52	
251.	132	C	Onkar Pd.	Uggar Lal	10.8.49	
252.	133	C	Sant Bux Sharma	Sri Kishan Sharma	20.8.53	
253.	134	C	Mohd. Safi	Jan Mohd.	11.12.48	
254.	135	C	Ram Sadan Singh	Deota Din Singh	5.1.51	
255.	137	C	Ram Das	Sri Ram	16.11.51	
256.	138	C	Guru Bans	Durbal	15.12.53	
257.	139	C	Ved Chand	Mathura Pd.	1.1.50	
258.	140	C	Ram Nayan	Barsatu	15.12.50	
259.	142	C	Raja Ram	Ram Baran	10.1.49	
260.	144	C	Hira Singh	Jhanku	30.12.49	
261.	143	C	Brij Bahari Singh	Dakhan Singh	28.1.53	
262.	145	C	Pearay Lal	Bal Kishan	1.1.51	
263.	152	C	Jagannath	Nanku	6.2.50	
264.	147	C	Ram Ajhore	Jhapsu	1.1.50	
265.	148	C	Ram Ujagir	Ram Kishore	29.9.50	
266.	146	C	Sabbir	Hakim	21.3.51	
267.	149	C	Ram Karan	Ram Pher	1.1.50	
268.	150	C	Jai Karan	Bansi Dhar	18.7.49	
269.	151	C	Radha Krishna	Arjun	22.6.53	
270.	153	C	Raghunath	Paltu	5.4.49	
271.	154	C	Sarju Ram	Chhedi Ram	25.1.50	
272.	155	C	Ram Sunder	Bhagwan Das	3.5.49	
273.	156	C	Murat Ram	Banhu Ram	16.4.51	
274.	157	C	Ram Pearay	Ram Narain	12.10.49	
275.	158	C	Hari Ram	Ram Sanahi	4.9.50	
276.	159	C	Chhanga Lal	Bali Karan	15.2.51	
277.	161	C	Ram Din	Badloo	23.6.51	
278.	162	C	Bhagwati	Shiv Charan	20.12.48	
279.	163	C	Sarath	Ori	1.1.49	
280.	165	C	Ram Bahadur	Chhotu	5.1.52	
281.	164	C	Mahabir	Ram Pearay	3.1.53	
282.	169	C	Lalta Prasad	Mathura	19.12.48	
283.	174	C	Jag Ram	Ram Baran	19.12.48	
284.	186	C	Ram Basan	Patan Din	19.12.48	
285.	176	C	Jag Prasad	Binayak	30.5.47	
286.	175	C	Mewa Lal	Ram Sagar	2.7.47	90
287.	184	C	Ram Asrey	Sukhai	10.9.47	90
288.	187	C	Shiv Nandan	Munni Lal	3.2.48	
289.	192	C	Bhullar	Nihari	8.11.48	
290.	183	C	Jaggoo	Suraj Pal	10.12.48	
291.	168	C	Laxman	Mathura	19.12.48	

contd...7.

Annexure (9) Contd

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7.

2	3	4	5	6	7
292.	172	0	S/Shri	S/Shri	
293.	170	0	Dhirk Pal	Lalta Prasad	10.1.49
294.	166	0	Mohan Lal	Ram Bhagan	19.3.49
295.	173	0	Ram Asrey	Sri Ram	1.7.49
296.	177	0	Ram Sagar	Mata Prasad	10.8.49
297.	181	0	Ram Bahal	Kunju	19.12.49
298.	184	0	Raja Ram	Ram Lakhan	19.12.49
299.	189	0	Hari Prasad	Ram Gander	19.12.49
300.	191	0	Nankoo	Ram Prasad	19.12.49
301.	179	0	Ram Milan	Jhinku	19.12.49
302.	174	0	Ram Sumer	Ram Raj	1.1.50
303.	185	0	Banwari	Mathura	13.9.50
304.	182	0	Puttoo Lal	Sital	22.11.50
305.	180	0	Raj Deo	Tudhal	1.12.50
306.	171	0	Bhagwan Din	Gural	31.12.51
307.	167	0	Ram Araj	Ram Dular	1.1.52
308.	190	0	Ram Jawat	Ram Subhag	15.10.52
309.	195	0	Ram Raj Singh	Maloo Singh	2.1.53
310.	194	0	Ram Bachan	Sri Ram	19.12.49
311.	193	0	Nand Ram	Budhu	6.6.51
312.	196	0	Mohd. Jalil	Asgar Ali	2.7.53
313.	197	0	Sant Ram	Sukh Deo	19.12.49
314.	198	0	Mohd. Rafiq	Jan Mohd.	22.11.46
315.	199	0	Ram Naresh	Bhagal	19.12.46
316.	201	0	Baba Din	Dokhai	5.3.51
317.	202	0	Brij Lal	Chhanga Das	1.1.46
318.	203	0	Raj Ball	Ram Pher	10.7.51
319.	204	0	Lal Mani	Tulsi Dasa	2.7.53
320.	205	0	Ram .. rla	Sukh Deo	1.12.53
321.	206	0	Sri Ram	Ramadhin	21.12.46
322.	207	0	Avadh Narain	Ram Khelawan	19.12.49
323.	208	0	Ram Chandar	Bishav Nath	6.5.52
324.	209	0	Ram Penrey	Chirao	4.1.48
325.	210	0	Banarsi	Nageshwar	5.12.50
326.	211	0	Kashari Pd.	Kedar Nath	15.10.51
327.	212	0	Mahendra Kumar	Lalit Kumar	7.7.51
328.	213	0	Ram Chandra Shukla	Paras Nath Shukla	1.3.52
329.	214	0	Habu Lal	Ram Rao	4.1.52
330.	215	0	Shanker	Sailendra Nath	16.8.52
331.	216	0	Madho Pd.	Chhedi Lal	13.7.48
332.	217	0	Sri Kishan	Surat Ram	6.11.50
333.	218	0	Chaitau	Ram Asrey	1.12.50
334.	219	0	Ashok Kumar	M.M.D. Saxena	1.1.47
335.	220	0	Ram Kumar	Bani Madhav	3.1.51
336.	221	0	Sohan Lal	Mangre	30.4.50
337.	222	0	Ram Moorti	Bachoo Lal	15.10.50
338.	223	0	Jai Ram Singh	Ram Bahadur	13.3.47
339.	224	0	Rajendra Sharma	Baij Nath	1.12.53

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for all 1954

Page

1	2	3	4	5	6
			S/Shri	S/Shri	
339.	974	C	Iqbal Ali	Gulshan Ali	25.10.51
340.	975	C	Kailash Pd.	Jagdeo Pd.	15.7.49
341.	976	C	Misri Lal	Mool Chand	4.12.50
342.	977	C	Chand Bux	Munshi	20.1.52
343.	978	O	Jagjit Singh	Raj Singh	7.3.53
344.	979	C	Ganga Prasad	Bahadur	1.1.54
345.	980	O	Ram Charitra	Pawaroo	1.1.47
346.	981	O	Hari Shanker	Ganga Prasad	8.12.51
347.	982	C	Darbal	Ram Bohar	2.1.50
348.	983	O	Ayodhya Pd.	Badri	1.12.50
349.	984	O	Ram Pd. Singh	Sheojore	1.8.50
350.	985	O	Ashraf Lal	Wandu Ram	3.8.49
351.	986	C	Wand Kishore	Ram Prasad	18.11.51
352.	987	C	Ram Balak	Shyam Lal	20.12.52
353.	988	C	Ram Lakhan	Shyam Lal	4.5.49
354.	989	C	Ram Pratap	Salig Ram	3.1.59
355.	990	O	Qajadhar	Bharose	16.12.59
356.	991	O	Harish Chander	Munder Lal	7.8.49

D. Denotes Divisional Panel
under col. 3

O Denotes Const. Panel
under col. 4

Asstt. Personnel Officer,
Northern Railway
LUCKNOW.

Asstt. Sig. & Tele-Com Engr.,
Northern Railway
LUCKNOW.

Carried over Col 8
T.C.
P. C. Singh
P. C. Singh

B97

NORTHERN RAILWAY ELECTRIFICATION/ALLAHABAD

No. RE/NR/E/Absorption-CL/77/LD

Dated: 27 April 1977

AEE/G, DSTE, DEN/RE/NDIS.
 DER/CH, DOS & DEE/SS/RE/ALJN
 OS, EIC/HQ, SEE/CH/D, Dy. CSTE, DCOS/RE/ALD.

Sub: Screening of RE's Surplus Casual labourers for absorption
 on Lucknow Division.

In terms of APO(PC)/N.Rly/LKO Division, Lucknow's letter No.220-E, Screening/RE/77, dt. 22.4.77 and 25.4.77, the following 50 Casual labourers of RE who have been placed on the panel for the Class posts for absorption on Lucknow Division may please be released immediately and instructed to report to APO(PC)/N.Railway, D.S. Office, Lucknow for medical examination and absorption on Lucknow Division under advice to this office. They should be advised to take along with them following original documents with at fail while going to report to APO(PC)/Lucknow Division alongwith their true attested copies.

- i) Two character certificate from Gazetted Officer MP/ALD.
- ii) Certificate regarding age of birth.
- iii) S.C. and S.T. certificate to whom it concerns.
- iv) Casual labourers service card alongwith complete details of service put in RE.

No.

1	2	3	4	5
				Department
				to be
				employed
				appointed
				LKO Division
1	1. Jai Prasad	S. Sri	AEN/RE/DLI.	
2	2. Ch. Prakash (SC)	Ram Kuan	DSTE/Cable.	
3	3. Hari Singh	Jaya Pr	DOS/RE/ALJN.	
4	4. Jai Prasad	Khem Chand	DSTE/Te. e/DLI.	
5	5. Hari Lal (SC)	Rameshwar	CE/RE/ALD.	S&T Deptt.
6	6. Navat Singh	Sarjoo, Pt.	DSTE/C/DLI.	
7	7. Kunal Kumar	K. Prasad	DSTE/Cable.	
8	8. Ram Pati Ram	Kishan, Rand	AEN/RE/DLI.	
9	9. Kanta Prasad (SC)	Dikha, Ram	DSTE(C).	
10	10. Sannatwar Roy	Ram Prasad	DSTE(C).	
11	11. Jai Prasad (SC)	R.P. Pr	DSTE/Cable.	
		Ch. Pr		

20-4-77

S/Sri	S/Sri	
12. Chandra Van	Sita Ram	DSTE/Cable.
13. Gopal	Sita Ram	DSIE/C
14. Sheo Charan	Uchit	DSTE/CIS.
15. B.N. Bhattacharji	R.K. Bhattacharji	DSTE/Cable.
16. Sheo Mani	Sheo Puri	DSIE/C.
17. Mani	Bercha	DSTE/Cable.
18. Chandra Bhan/SC	Puran Char.	DEE/OHE.
19. Rajindra Singh/SC	Narain Singh	-do-
20. Manjra Prasad	Laxmi Prasad	SEE/OHE/AID.
21. Rajindra Singh	Bhagwan Singh	DEE/OHE.
22. S.P. Singh	H.S. Kochhar	DEE/G/DLI.
23. Mohd. Juma	Mohd. Juma	ECOS
24. Inder Rd. (SC)	Ram Nain	DSTE/Tele.
25. Gurn Dutt	C.R. Sharma	DSTE/CIS (C.I.)
26. Uddi Singh	R.S. Singh	DSTE/Tele.
27. Kumar Chohan	K.L. Chohan	DEE/DLI.
28. Mithai Lal	Ram Sagar	AEN
29. Ram Prakash	Ram Ji Lal	AEN
30. Sashrath Lodder	Sashrath Lodder	Dv.CSTE.
31. Rama Rand	Rama Rand	DEE/G/DLI.
32. Ram Singh (SC)	Ram Singh	DEE/CHE.
33. Ram Baboo	Mangal Singh	DEE/CHE.
34. Ram Chander Pd.	N. Prasad	DSTE/C
35. Ashok Kumar	C.K. Singh	DEE/DLI.
36. Makeshwar	Hazari	DEE/SS.
37. Sahaluddin	Sakir Ali	DEE/CHV.
38. Laxmi Narain	Mahendra handra	SEE/CHE/AID.
39. Chandra		
40. Deo Path	Sukhiya Idav	DEE/OHE.
41. Manu Lal	puddan	DG/ALIN.
42. Ram Ball Ram/SC	Sukha Ram	DSTE/C.
43. Bhadiya Lal	Ram Adhar	Dv.CSTE.
44. Ramu Ram Singh	Prayag Singh	DEE/TR-L.
45. Om Prakash	Jassi	DEE/TR-SS
46. C.H. Singh	Bhulesiwa Singh	DSTE/CIS.
47. A.H. Banerjee	G.H. Banerji	DSPE/Equipt.
48. Shanti Prasad	Mangal Singh	-do-
49. J.P. Lodder	Durga Pd.	DSTE/CIS.
50. S. Ram Prasad/SC	Brij Lal	DEE/OHE.

Please ensure compliance and advise this office quickly as soon as the above noted persons are released.

For Chief Engineer/AIS
BRIJ/Lal Bahadur.

Copy forwarded to Shri Chandu Ji, APO(PC)/Rajiv/Lucknow
in reference to his letter referred to above for information.

certified true copy
M. D. S.
Adv.

Issued as per DS/IKO letter No. 220-7/Screening/CI-R/77.

Medical Fee Deposited vide Receipt No. 226844 of 5-7-77
attached herewith. (101)

MEDICAL M.M.O.

Form to be used when a candidate is granted authority to present himself for Medical examination for fitness for appointment.

Department S & T Office/Section CI/IKO.

No. 2 Dated 4-7-1977

Name -- Shri Shanti Prasad

Father's Name -- Late Mangal Singh

For appointment at (designation) - Khalasi

Class B-1. Authority to present himself for Medical examination. Physical Marks of Identification :-

1. A boil Mark on right leg near knee.
2. A mole on the chest.

Station - IKO

Sd/- Illegible

Date: 4-7-77

(Seal of)

Chief Telecom. Inspector,

Northern Railway, Lucknow.

I.T.I. of Shanti Prasad

Sd/- Illegible

(Seal of)

Chief Telecom. Inspector

Northern Railway, Lucknow.

The D.M.O./IKO

Panel No. 48/Rf

Certified that the name of candidate is born on panel.

Sd/- Illegible

(Seal of) 15/7/77

Assistant Personnel Officer,
Lucknow.

(Ram Sukh Head Clerk).

certified by
(K. Singh)
2/8/77
APPLICANT.

Annexure (3)

No. 561A/II-L/Upgrading/0200

Northern Railway.
Divisional Office,
Lucknow, Dt. 12.8.86.OTI/LED, OTI/Exch/LED,
OTI/BSB, OTI/L/LED,
SE. 195/LKO.

Sub-Trade Test for the post of TOM/Gr.II.

.....

Please find herewith the trade test result for the above post, which is held on 26.7.86. The names of the staff have been arranged in order of seniority. Necessary entries may also be made in the service record of the employees.

Sl. No.	Name	Sign/Station	Result
1.	S/SHRI Hari Chand S/O	TOM/III/LKO	Passed
2.	S.S. Bhunia	-do-/JMU	Absent
3.	P.K. Kalia	-do-/LKO	Passed
4.	Lal Lal	-do-/JNH	Failed
5.	Arjun Singh	-do-/JNH	Failed
6.	Omkar Nath	-do-/FI	Passed
7.	Bukh Deo P.C. S/O	-do-/LKO	Passed
8.	A.B. Saha	-do-/BSB	Passed
9.	Gart Ram	-do-/BHD	Passed
10.	Bansi Lal S/O	-do-/LKO	Passed
11.	Lal Pher	-do-/BLN	Passed
12.	Tar Chand S/O	-do-/LKO	Passed
13.	Hem Singh	-do-/LKO	Passed
14.	Prasad	-do-/LKO	Passed
15.	Lal Ram	-do-/DYL	Passed
16.	Girja	-do-/AL-	Absent
17.	Lal Ram P.C. S/O	-do-/LKO	Passed
18.	Mohinder Singh	-do-/LKO	Passed
19.	Deep Chand Lal	-do-/FI	Passed
20.	Rajig Ram	-do-/LKO	Passed
21.	Rashid Ali	-do-/LKO	Passed
22.	Nalredding	-do-/LKO	Passed
23.	Madan Prasad	-do-/LKO	Passed
24.	Satyam Prakash	-do-/BLN	Passed
25.	Manmohan P.C.	-do-/LKO	Passed
26.	Zahid Hussain	-do-/LKO	Passed
27.	Ram Lubhala	-do-/LKO	Passed
28.	Abdul Hamid	-do-/FD	Passed
29.	Ram Das	-do-/LKO	Passed
30.	Lal Lal	-do-/LKO	Passed
31.	Khairati	-do-/LKO	Passed
32.	Bukh Ram	-do-/JNL	Passed
33.	Harat P.C.	-do-/BSB	Passed
34.	Lal Prasad	-do-/LKO	Passed
35.	Harwati P.C.	-do-/BSB	Passed
36.	Kali Charan	-do-/LKO	Passed
37.	Adarfi Lal S/O	-do-/LKO	Passed
38.	D.B. Mukherjee	-do-/LKO	Passed
39.	Prasad	-do-/LKO	Passed
40.	Harsh Chand	-do-/LKO	Passed
41.	Shyam Lal S/O	-do-/BSB	Passed
42.	Lal Chand S/O	-do-/BSB	Failed
43.	Anil Rishi S/O	-do-/BSB	Passed.

certified true copy
12/8/86
[Signature]

For Div. Secy. Manager, LKO

[Signature]

To ADO/PC/NR/ERO

Sent Application
on dated 11/6/80

(Through proper channel)

Sub: - Regularisation of
Date of appointment

Sir

With due respect I beg to say that I have reported for my duty on 4-5-77 (RN) under your kind control for further posting order vide your letter no. 220 E/serving/77 dt. 6/5/77.

But instead of 4-5-77 my date of appointment has been shown in the CTG/Office Record as 2-7-77.

To correct the date of appointment i.e. 4-5-77 instead of 2-7-77 I have represented the matter to CTG/PC/EB/LW vide my applications dt. 23-11-79, 30-11-79, 5/1/80, 11/2/80 and 2-4-80 but to no effect so far.

Kindly look into this and issue an order to regularise my date of appointment as 4-5-77 as per your letter mentioned above to avoid loss of Seniority and also to

DA Two letters of DS/LW & ADO/LW your file is being
dt. 21/1/79 & 6/5/80
Dl. 21/6/80 19/6/80

(SHANTI PROSAD)
Kt. Under CTG/NR
EB/LW

entirely his copy
18/6/80

Shanti Prosad

8-10-83

①

महोदय,

जी.आर.टी. सं. २०२०/एम० अर्थात्

उ० २० हजरत गंगा नगरवासी

8/10/83

मान्यवरजी,

विषय: ~ सीनियर डी.आर.टी. सं. २०२०/एम० अर्थात्
प्रतिना पत्र ता. १-१०-८३.

सर्वप्रथम निवेदन है कि प्राचीन ज्ञानपीठ सं. २०२०/एम० अर्थात् सी.आर.टी. सं. २०२०/एम० अर्थात्
केपत संख्या सी.आर.टी. सं. २०२०/एम० अर्थात् सी.आर.टी. सं. २०२०/एम० अर्थात्
सी.आर.टी. सं. २०२०/एम० अर्थात् सी.आर.टी. सं. २०२०/एम० अर्थात्
है। तथा सी.आर.टी. सं. २०२०/एम० अर्थात् सी.आर.टी. सं. २०२०/एम० अर्थात्
उपरोक्त पत्र को जारी करा रहा है। कार्यवाही के लिए प्रत्येक सं. २०२०/एम० अर्थात्

अतः आपसे अनुरोध करता हूँ कि इस संबंध में सी.आर.टी. सं. २०२०/एम० अर्थात्
आपसे कुछ कार्यवाही के लिए अनुरोध करता हूँ कि इस संबंध में सी.आर.टी. सं. २०२०/एम० अर्थात्
कार्यवाही प्रारंभ करते हैं कि ज्ञानपीठ सं. २०२०/एम० अर्थात् सी.आर.टी. सं. २०२०/एम० अर्थात्
है। और आपकी मदद करता हूँ। प्राचीन ज्ञानपीठ सं. २०२०/एम० अर्थात्
यदि हमें आपकी फ़ैसला देते हैं। अनुरोध है कि हमें ज्ञानपीठ सं. २०२०/एम० अर्थात्
जाने की कृपया सूचना दें।

संतोष काजी -

① ज्ञानपीठ सं. २०२०/एम० अर्थात् सी.आर.टी. सं. २०२०/एम० अर्थात्

② उपरोक्त सं. २०२०/एम० अर्थात् सी.आर.टी. सं. २०२०/एम० अर्थात्

आपका ज्ञानपीठ

① ज्ञानपीठ सं. २०२०/एम० अर्थात् सी.आर.टी. सं. २०२०/एम० अर्थात्

② ज्ञानपीठ सं. २०२०/एम० अर्थात् सी.आर.टी. सं. २०२०/एम० अर्थात्

③ ज्ञानपीठ सं. २०२०/एम० अर्थात् सी.आर.टी. सं. २०२०/एम० अर्थात्

④ ज्ञानपीठ सं. २०२०/एम० अर्थात् सी.आर.टी. सं. २०२०/एम० अर्थात्

Recommendation
for Niladri
10/10/83
Northern Railway
LUCKNOW
with the copy
10/10/83

D-106

NORTHERN RAILWAY

No. 847E/II-I/85.

Divisional Office,
Lucknow, Dt. 13/2/87.

The C.T.I./LKO & BSB.

Subj: Disposal of cases arising out of I.D. 1947,
Re: Promotion of Shri B.D. Rai, Khallasi under
CTI/BSB now Clock Fitter, Gr.III.II.

...

On the representative of Shri Rameshwar Sharma, Khallasi now Clock Fitter, Gr.III received through ALO/LKO, the seniority of Shri B.D. Rai, Clock Fitter, Gr.II has been reviewed by the Competent Authority who has decided to change the seniority of Clock Fitter, Gr.III, keeping in view of inter-see-seniority. Consequently Shri B.D. Rai has been placed below Shri Jany Dutt. The provisional seniority of Clock Fitter, Gr.III as under:-

Sl. No.	Name	Date of panel of Khallasi.	Date of Appt.	Date of result of Trade test of Clock Fitter Gr.III.	Date of promotion as Clock Fitter Gr.III.
1.	Shri Rameshwar Sharma S/o Mahabir.	24.2.78	5.7.78	13.8.84	22.8.86.
2.	Jany Dutt. S/o Samual Dutt. at ground.	On Compensation-	7.8.78	13.8.84	9.1.85.
3.	B.D. Rai S/o Ram Kart Rai	5.5.80	16.6.80	13.8.84	18.8.84.

The change of seniority should be advised to the affected staff. Representation if any against the above change may please be submitted within one month time to this office duly forwarded from the date of the issue of this letter. In case no representation is received in the stipulated period the above seniority is treated as a final.

for Jr. Divl. Personnel Office,
N.Rly/Lucknow.

Copy to:-

- 1) Jr. DSTE/LKO.
- 2) Asstt. (Welfare)/LKO
- 3) Divl. Secy., UEMU/NEMU/LKO.
- 4) Shri Rameshwar Sharma, CF, Gr.III/LKO.
- 5) Shri Jany Dutt, CF, Gr.III/LKO.
- 6) Shri B.D. Rai, CF, Gr.II/LKO BSB.

4Y/13287.

entitled to help
K C
T. C. Sanyal
for

Signature

24

In the Central Administrative Tribunal, Allahabad.

Application No. 174 of 86.



Shanti Prasad

Applicant

Versus

The General Manager,
N.Rly. & others.

.. Respondents

Fixed For 18-2-1987.

AFFIDAVIT

In support of Application dated 21-4-1986 and Replication dated 17-2-1987 filed on behalf of the applicant.

I Shanti Prasad S/o Sri Sri Mangal Singh, aged about 31 years employed as a Khalasi under the Chief Telecommunication Inspector (Exchange), Northern Railway, Charbagh, Lucknow do hereby solemnly affirm and state on oath as under:

1. That the deponent is the applicant and he is conversant with the facts of the case.

2. That the contents of paras 1 to 12 of the application dated 21-4-1986 and that of paras 1 to 8 of the Replication dated 17-2-1987 filed on behalf of the applicant are true to the knowledge and belief of the deponent and nothing has been connected by the deponent.

3. That the annexure 2,3 of the application dated 21-4-1986 and annexure 9 & 10 and 13 to the Replication are photostat copy and that annexure 1,4,5,6,7 & 8 of the application dated 21-4-1986 and 11 & 12 of the Replication are true copy and compared with the original by the deponent.

Dated: 18-2-1987

Deponent

Contd.....(2)

8100

VERIFICATION

I, Shanti Prasad, the deponent above-named do hereby verify that the contents of paras 1 to 3 of the affidavit are true to my knowledge and belief and nothing has been concealed by me.

Signed and verified on this 18th day of February, 1987 in the court compound at Lucknow.



Lucknow

Dated: 18-2-1987

Shanti Prasad
Deponent

I, Mohd Ilias Advocate, 4, R.A. Bazar Cantt. identify the deponent Shanti Prasad who signed before me.

Mohd Ilias
(Mohd. Ilias)

Advocate

SGM

2.00 PM. Shanti Prasad
Mohd Ilias
Advocate
examined by me on 18-2-1987
at Lucknow
Signature of Advocate
150/87

M. S. Grewal
M. S. Grewal
Joint Court Clerk

Application No. 174 of 86.

Shanti Prasad

.. Applicant

Versus

The General Manager,

N.Rly., New Delhi & others.

.. Respondents

Fixed For 18-2-1987.

Application for permission to file: Replication to the
reply filed on behalf of respondents.

It is most humbly submitted that the Respondent No. 1 to 3 are employers and they maintain the service records of the applicant and Respondent No. 4 to 10. The reply is evasive and suppressive of the material facts with them. So it is just and expedient to file replication to the reply for proper adjudication of the case.

Wherefore it is prayed that the Hon'ble Tribunal be pleased to allow the applicant to file replication to the reply filed on behalf of the respondent as follows:-

1. That the paras 1 & 2 of the reply relating to paras 1 & 2 of the application need no replication.
2. That in replication to para 3 of the reply relating to para 3 of the application, it is submitted ^{that} the denial is evasive. Further it raises irrelevant comments in this para. The answers to the questions raised are available in para 6 of the application and this replication.

Contd. (2)

Amrit Kumar

3. That in replication to para 4 of the reply relating to para 4 of the application, it is submitted that the subject matter of adjudication in the application ^{is} suppression of seniority and promotion, so within the jurisdiction of the Hon'ble Tribunal U/S 3(Q)(11) of the Administrative Tribunal Act 1985.

4. That in replication to para 5 of the reply relating to para 5 of the application it is submitted that the applicant has been representing in the departments from the very beginning. He has represented his case at the various level of the Railway Administration, and he has come before the Hon'ble Tribunal after exhausting all the remedies available to the applicant.

5. That paras 9 & 10 of the reply relating to paras 6(iv) and 6(v) of the application need no replication.

6. That in replication to paras 6,7,8,11,12,13,14, 15,16 & 17 of the reply relating to paras 6(i), 6(ii), 6(iii), 6(vi), 6(vii), ^{6(viii)} 6(ix), 6(x), 6(xi) and 6(xii) of the application respectively, it is submitted as under :-

(i) That Respondent No. 1 to 3 are cognate parties and they are employer of the applicant and Respondent Nos. 4 to 10. They maintain service records of the Railway servants under them. The reply has not come up with full service particulars of Respondent No. 4 to 10 in an honest and impartial way.

Contd. . . . (3)

27-11-1989

(ii) That the Railway Organisation has various departments. Each department has number of promotion and seniority unit. The promotions of Railway servants are confined to the respective promotion and seniority unit. The Applicant and Respondent Nos. 4 to 10 are appointed in the Signal and Telecommunication Department which has two promotion and Seniority unit for Khalasis, namely one for Signal and the other for Telecommunication Branches under the Signal Inspector and Telecommunication Inspector respectively.

(iii) That the Casual Labours shall count their Seniority from the date of their posting in the regular cadre after screening and forming a panel. In case of request for transfer from one seniority and promotion unit to another, the Railway servant seeking such request, transfer shall take their seniority at the bottom below all working on the later unit on the date of

A true copy of sample of Seniority of transfer in annexure (17) filed on behalf of the applicant

(iv) That the Respondent No. 4 to 10 were all Casual Labour. The Respondent No. 4, 6, 8, 9 & 10 were screened during February, 1978. Accordingly a panel of 356 numbers of Screened Casual Labour was drawn for their absorption in the regular cadre in the promotion and seniority unit of Signal Khalasis under the Signal Inspectors vide Senior Divisional Personnel Officer, Northern Railway, Lucknow Division No. 220-V/0-4/S&T(AN) dated 24-2-1978 in which the names of Respondent No. 4, 6, 8, 9 & 10 appear at SN 175,

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H/12

208, 65, 299 and 75 of the panel respectively. A photostat copy of the said panel is Annexure (9) filed on behalf of the applicant. The screening particulars of Respondent No. 5 & 7 are not available.

(v) That the applicant was screened on 23-1-77 and 25-1-77 for his absorption in the regular cadre. A photostat copy of screening particulars are Annexure (10) filed on behalf of the applicant. On the basis of aforesaid screening, the applicant was absorbed as Khalasi in the seniority and promotion unit of Telecommunication Khalasis under the Chief Telecommunication Inspector on 1/5 - 2-7-1977 duly medically examined and found fit. A true copy of Medical Memo is Annexure (12) filed on behalf of applicant. It is presumed that the Respondent No. 1 to 10 were absorbed in the Seniority and Promotion Unit of signal Khalasis under Signal Inspector some times after February 1978 and thereafter sought for request transfer from signal to Telecommunication Unit. Thus it is fully established that the applicant is senior to the Respondent No. 1 to 10.

(vi) That Annexure I to the reply filed on behalf of the Opposit Parties relating to Respondent No. 1, it is submitted that it is a certificate of Casual Labour working purported to be granted on 9.6.1975. Such certificates are granted to the retrenched Casual labour for seeking future employment as Casual Labour. This certificate is of no work in this case. Because the seniority is counted from the date

Anil Kumar

of posting in the regular cadre after screening.

- (vii) That the entries in the remarks column of the panel of 1980 as Annexure II to the reply filed on behalf of the Respondent, itself speaks that the applicant was "already screened during 1977". Merely the repetition of his name in the panel of 1980, will in no way affect the seniority of the applicant from 1/5 - 2/7/1977, the date of his posting after the screening. Since then the applicant is in an un-interrupted employment under the Chief Signal & Telecommunication Inspector (Exchange) Lucknow.
- (viii) That earlier to the year 1980, a panel of 15 number of screened casual labour was formed in the year 1971 for absorption in the regular cadre as Telecommunication Khalasi under Chief Telecommunication Inspector. A true copy of the panel is Annexure (11) filed on behalf of the applicant. In the two panels of 1971 & 1980, the names of the Respondent nowhere exists. Apparently it indicates that the Respondent No. 4 to 10 came on request transfer from the Promotion and Seniority of signal to Telecommunication after their screening in the year 1978. So they are junior to the applicant. During the pendency of this application, the Respondent No. 5 & 6 have further been promoted. A photostat copy of the same is Annexure (13) filed on behalf of the applicant.

7. That in replication to para 18,19 and 20 of the reply, it is submitted that the applicant is proved senior to the Respondent No. 4 to 10 and he is entitled for the preferences in the promotion

Contd. . . (6)

Amrit Singh

31
A-14

over the Respondent No. 4 to 10. The applicant has been representing his case regarding seniority since 1979, and in 1984, when juniors to the applicant like Respondent No.7 to 10 were promoted, the applicant felt aggrieved and found out the correct position about seniority and it is in that process that it came to light that before these persons, the Respondent No. 4 to 6, who were junior to the applicant were illegally promoted. So the representation were made as stated above and before 1984, the promotion and panel position of Respondent No.4 to 6 was not known as they had come from Signal to Telecommunication

tion Sab Branch of Signal and Telecommunication Department
A true copy of the representation are annexures 4, 5, 6, 7, 8, 14, 15 & 16 filed on the behalf of the Applicant. W
 8.

That Sri Ram Swaroop, Assistant Personnel Officer has signed and verified the reply on behalf of Union of India who is not respondent in this case. The respondents are particular officials and individual Railway employees who have not authorised the aforesaid Sri Ram Swaroop to verify and sign the reply on their behalf in accordance with Section 12(2) of the Central Administrative Tribunal (Procedure) Rules 1967. So it is liable to be strucked out from the records of the proceeding of the Hon'ble Tribunal.

Dated: 12-2-1987

[Signature]
 Applicant

VERIFICATION

1, Shanti Prasad, applicant above named do hereby verify that the contents of paras 1 to 8 of the replication are true and believed to be true by me.

Signed and verified on this 12th day of February, 1987 at Lucknow.

[Signature]
 Applicant